

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
76	W.P.(C)-8902/2024 CM APPL. 36327/2024 CM APPL. 36328/2024 CM APPL. 13576/2025 WITH W.P.(C) 8906/2024 W.P.(C) 10060/2024 W.P.(C) 15834/2024 W.P.(C) 15835/2024 W.P.(C) 15836/2024 W.P.(C) 15837/2024 W.P.(C) 15923/2024 W.P.(C) 15938/2024	MAHANAGAR GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR.	R MAYA, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER)		
77	W.P.(C)-10060/2024 CM APPL. 41106/2024 CM APPL. 13574/2025	INDRAPRASTHA GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOUWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMANCH (ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

78	W.P.(C)-15834/2024 CM APPL. 66461/2024 CM APPL. 66462/2024 CM APPL. 13446/2025	GODAVARI GAS PVT LTD V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) UTKARSH SHARMA()(9312061203)(PETITIONER)		
79	W.P.(C)-15835/2024 CM APPL. 66463/2024 CM APPL. 66464/2024 CM APPL. 13566/2025	GAIL GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
80	W.P.(C)-15836/2024 CM APPL. 66466/2024 CM APPL. 66467/2024 CM APPL. 13565/2025	RAJASTHAN STATE GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA()(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
81	W.P.(C)-15837/2024 CM APPL. 66468/2024 CM APPL. 66469/2024 CM APPL. 13575/2025	GREEN GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA()(9312061203)(PETITIONER) ANSHUMANCH(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
82	W.P.(C)-15923/2024 CM APPL. 66816/2024 CM APPL. 66817/2024 CM APPL. 13449/2025	HARIDWAR NATURAL GAS PVT LTD V/s PETROLEUM AND NATURAL BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
83	W.P.(C)-15938/2024 CM APPL. 67004/2024 CM APPL. 67005/2024 CM APPL. 13445/2025	GOA NATURAL GAS PVT LTD V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMAN.IN)(0)(RESPONDENT)		
84	W.P.(C)-8906/2024 CM APPL. 36343/2024 CM APPL. 36344/2024 CM APPL. 36345/2024 CM APPL. 13564/2025 WITH W.P.(C) 8902/2024	GUJARAT GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH THE SECRETARY & ANR.	CHAND CHOPRA, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(PETITIONER) PETROLEUM & NATURAL GAS REGULATORY BOARD(SECRETARY@PNGRB.GOV.IN)(9999663394)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM,)(1123384193)(RESPONDENT) UTKARSH SHARMA()(9312061203)(PETITIONER)		
85	W.P.(C)-17105/2024 CM APPL. 72501/2024 CM APPL. 72502/2024 CM APPL. 13444/2025 WITH W.P.(C) 17789/2024 W.P.(C) 103/2025	SABARMATI GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	SUMITI YADAVA	
		OTHER DETAILS OF ADVOCATES: PIYUSH JOSHI/ SUMITI YADAVA(PIYUSH.JOSHI@CLARUSLAW.COM, SUMITI.YADAVA@CLARUSLAW.COM)(9871881988)(PETITIONER) PNGRB, UNION OF INDIA(SECRETARY@PNGRB.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH JOSHI(PIYUSH.JOSHI@CLARUSLAW.COM)(9871881988)(PETITIONER)		

SUPPLEMENTARY CAUSE LIST

86	W.P.(C)-17789/2024 CM APPL. 75755/2024	CENTRAL U.P GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	SHIV KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: DHARAMPRABHAS LAW(SK PANDEY@DLA.NET.IN)(9717931119)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN, SEC.PNG@NIC.IN)(0)(RESPONDENT) MRITYUNJAY, UNION OF INDIA(MRITYUNJAY.JHA@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
87	W.P.(C)-103/2025 CM APPL. 412/2025 CM APPL. 413/2025 CM APPL. 22281/2025	M/S ASSAM GAS COMPANY LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	NITISH GUPTA	
		OTHER DETAILS OF ADVOCATES: NITISH GUPTA(COURT.CLERK@HSALEGAL.COM)(1166387000)(PETITIONER) PETROLEUM & NATURAL GAS, UNION OF INDIA(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN, SEC.PNG@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) DS AND AASSOCIATES(ASHWANIKUMAR414@GMAIL.COM)(0)(PETITIONER) DS AND ASSOCIATES(ASHWANIKUMAR414@GMAIL.COM)(0)(PETITIONER) HSA ADVOCATES(COURT.CLERK@HSALEGAL.COM)(66387000)(PETITIONER) ABHISHEK PURI(ABHISHEKPURI@THELAWPOINT.COM)(0)(RESPONDENT) ABHISHEK PURI(ABHISHEKPURI@THELAWPOINT.COM)(0)(RESPONDENT)		
88	W.P.(C)-2981/2025 CM APPL. 14110/2025 CM APPL. 14111/2025	TRIPURA NATURAL GAS COMPANY LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: PRABUDH SINGH/ SANJANA JAIN(GANAPATHI.NL@APPARTNES.IN)(9810935911)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN)(0)(RESPONDENT)		
89	W.P.(C)-3196/2025 CM APPL. 14927/2025	VADODARA GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: N.L. GANAPATHI, JAI RAINA, PRABUDH SINGH, SANJANA JAIN(GANAPATHI.NL@APPARTNES.IN)(9810935911)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN)(0)(RESPONDENT)		
90	W.P.(C)-4055/2025 CM APPL. 18889/2025 CM APPL. 18890/2025	MAHARASHTRA NATURAL GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	R MAYA	
		OTHER DETAILS OF ADVOCATES: SOLARIS LEGAL(NISHA.BHATIA@SOLARISLEGAL.IN)(7755888818)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN; UTKARSH.SHARMA7@GMAIL.COM; RAHUL.SAHAY@SAHAYCHAMBERS.COM)(0)(RESPONDENT) UOI(UOIHDC@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.23659/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -10550/2024 LISTED AT ITEM NO.36

NOTE:CM APPL.23694/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -10794/2024 LISTED AT ITEM NO.39

NOTE:CM APPL.23536/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -600/2020 LISTED AT ITEM NO.02

NOTE:CM APPL.23534/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -6195/2024 LISTED AT ITEM NO.03

23.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA (PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
107	ITA-108/2025 CM APPL. 23663/2025	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s AMOL AWASTHI	RUCHIR BHATIA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) VK BINDAL(VKBINDAL_DELHI@YAHOO.CO.IN)(0)(RESPONDENT) CAARVIND MITTAL(CAARVINDMITTAL@GMAIL.COM)(0)(RESPONDENT)		
108	ITA-109/2025 CM APPL. 23678/2025 CM APPL. 23679/2025	JCB INDIA LIMITED V/s THE DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 13(1), NEW DELHI	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA (OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
109	RFA(COMM)-5/2024(Disposed off case) CM APPL. 15129/2025	KULJIT SINGH V/s PAWAN GOYAL AND ANR	MANMEET SINGH MAINI, ROHIT KHURANA, DIWAKAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VIKASH SHARMA(VIKAS.SHARMA18888@GMAIL.COM)(9555333330)(PETITIONER) DIWAKAR BHARDWAJ(DIWAKAR.ADVOCATE1989@GMAIL.COM)(9212657707)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
110	FAO(OS) (COMM)-67/2025 CM APPL. 23745/2025 CM APPL. 23746/2025	MS VISTRAT REAL ESTATE PRIVATE LIMITED V/s TATA STEEL LIMITED & ORS.	RANJANA ROY GAWAI	
		OTHER DETAILS OF ADVOCATES: RRG(RRG.RRGASSOCIATES@GMAIL.COM)(0)(PETITIONER) SIDDHARTH(SIDDHARTHP@PALAW.IN)(0)(RESPONDENT) DAUPAL BHARTI(DAUPALBHARTI@GMAIL.COM)(0)(RESPONDENT) ROHIT(ROHIT30JULY@YAHOO.COM)(0)(RESPONDENT) ANUBHAV(ANUBHAVJANGHU@GMAIL.COM)(0)(RESPONDENT)		

23.04.2025

SUPPLEMENTARY CAUSE LIST

111	RFA(COMM)-221/2025 CM APPL. 23747/2025 CM APPL. 23748/2025 CM APPL. 23749/2025 CM APPL. 23750/2025	M/S ROHIT ENTERPRISES THROUGH ITS PROPRIETOR SH. ROHIT GUPTA V/s SH. RAKESH KUMAR JAIN	TABREZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MAYANK CHAUHAN(MAYANKRKT1995@GMAIL.COM)(989106194)(PETITIONER) PRYUSH(PRYUSHKATYAL98@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.23604/2025 SHALL BE TAKEN UP ALONGWITH RFA (COMM) -130/2024 LISTED AT ITEM NO.18

NOTE:CM APPL.23597/2025 SHALL BE TAKEN UP ALONGWITH RFA (OS) (COMM) -6/2024 LISTED AT ITEM NO.23

NOTE:CM APPL.23427/2025 SHALL BE TAKEN UP ALONGWITH RFA (OS) (COMM) -8/2024 LISTED AT ITEM NO.25

NOTE:CM APPL.23438/2025 SHALL BE TAKEN UP ALONGWITH RFA (OS) (COMM) -07/2024 LISTED AT ITEM NO.24

NOTE:CM APPL.23440/2025 SHALL BE TAKEN UP ALONGWITH RFA (OS) (COMM) -9/2024 LISTED AT ITEM NO.26

NOTE:CM APPL.23479/2025 SHALL BE TAKEN UP ALONGWITH FAO (COMM) -143/2024 LISTED AT ITEM NO.11

COURT NO. 38
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following
 link/form. This form shall be available during Court hearing days
 from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
115	W.P.(C)-5202/2025 CM APPL. 23727/2025 CM APPL. 23728/2025	M/S SHREE SHYAM POLYMERS V/s ADDITIONAL COMMISSIONER, CGST, DELHI NORTH	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
116	W.P.(C)-5207/2025 CM APPL. 23737/2025 CM APPL. 23738/2025	POOJA TRADING CO THROUGH ITS PROPRIETOR POOJA GOYAL V/s DEPUTY COMMISSIONER CGST GST COMMISSIONERATE DELHI NORTH ZONE & ORS.	RAJESH JANGRA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: THE CHAMBERS OF JANGRA AND ASSOCIATES(JANGRAADVOCATE@GMAIL.COM)(9958726491)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
117	W.P.(C)-6329/2019 WITH W.P.(C) 3126/2019	M/S PARMANAND AND SONS FOODS PVT. LTD V/s UNION OF INDIA & ANR.	BHARAT BHUSHAN, HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER)		

SUPPLEMENTARY CAUSE LIST

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
118	CM APPL. 23757/2025 CM APPL. 23758/2025 In FAO(OS) (COMM)-62/2024	KAUSHALYA DEVI SABU & ORS. V/s RAJKUMAR SABU	AGARWAL LAW ASSOCIATES, DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN)(9810188705)(PETITIONER) DIVYAKANT(DIVYAKANT@LAHOTIADVOCATES.COM)(0)(RESPONDENT) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(RESPONDENT) RISHI(RISHI@AGLAW.IN)(0)(RESPONDENT) NISHANT(NISHANT.RAO@AGLAW.IN)(0)(RESPONDENT)		
119	RFA(COMM)-222/2025 CM APPL. 23751/2025 CM APPL. 23752/2025 CM APPL. 23753/2025 CM APPL. 23754/2025 CM APPL. 23755/2025 CM APPL. 23756/2025	M/S LERON CHEM PVT LTD V/s M/S TECHNOMART ENGINEERS PVT LTD	PRIYAM PANDEY	
		OTHER DETAILS OF ADVOCATES: PRIYAM PANDEY(ATTORNEYACCORD@GMAIL.COM)(9654134246)(PETITIONER) PRIYAM PANDEY(ATTORNEYACCORD@GMAIL.COM)(9654134246)(PETITIONER) UT KRISHTHALAW(CONTACT@UTKRISHTHALAW.COM)(0)(RESPONDENT) UTKRISHTHALAW(CONTACT@UTKRISHTHALAW.COM)(0)(RESPONDENT)		
120	W.P.(C)-4540/2025 CM APPL. 21018/2025	H.K. LABELS INDIA V/s GOODS AND SERVICE TAX OFFICER, DELHI DEPARTMENT OF TRADE AND TAXES, GOVERNMENT OF NCT OF DELHI & ANR.	AKSHAY ALLAGH	
		OTHER DETAILS OF ADVOCATES: DAVINDER SINGH & AKSHAY ALLAGH(ALLAGHCHAMBERS@GMAIL.COM)(9811118257)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
121	W.P.(C)-4716/2025 CM APPL. 21700/2025 WITH W.P.(C) 16488/2023	SP CONSTRUCTION COMPANY V/s SALES TAX OFFICER CLASS II/AVATO, WARD 55 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, ANURAG, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT)		
122	W.P.(C)-4779/2025 CM APPL. 22008/2025	SUGANDHA ENTERPRISES THROUGH ITS PROPRIETOR DEVENDER KUMAR SINGH V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UOI, CGST DELHI WEST(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		
123	W.P.(C)-4961/2025 CM APPL. 22711/2025	AVIRAL TECHNOLOGY SOLUTIONS AND TELECOM PVT LTD V/s UNION OF INDIA & ORS.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHAMBERS OF MB, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBEROFMB@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
124	W.P.(C)-4967/2025 CM APPL. 22832/2025	M/S CRAYONS NET SOLUTIONS PRIVATE LIMITED (FORMERLY KNOWN AS ORBIT NET SOLUTIONS PVT LTD) V/s UNION OF INDIA AND ORS.	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
125	W.P.(C)-4983/2025 CM APPL. 22860/2025	ASIF METALS THROUGH ITS PARTNER SH. HASHIM MALIK V/s UNION OF INDIA & ANR.	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR BANSAL(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
126	W.P.(C)-4984/2025 CM APPL. 22862/2025	SUMER AND CO. REGD LEGAL NAME SUMER CHAND JAIN THROUGH ITS PROPRIETOR SH. SUMER CHAND JAIN V/s UNION OF INDIA AND ANR.	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

127	W.P.(C)-5027/2025 CM APPL. 23099/2025 CM APPL. 23100/2025	NATIONAL ENTERPRISES THROUGH PROPRIETOR SAKIL SAIFI V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) UNION OF INDIA, CTT DELHI, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RK LEGAL, DGCEI ADJ, CGST DELHI WEST(OFFICE@RKLEGAL.ORG, DGCEIADJ@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) INCOME TAX, HARPREET(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
128	W.P.(C)-5040/2025	DALJEET SINGH V/s COMMISSIONER OF CUSTOMS	PAWAN	
		OTHER DETAILS OF ADVOCATES: RICHA KUMARI & ASSOCIATES(YADAVRICHA493@GMAIL.COM)(8766321884)(PETITIONER) IGI LEGAL DELHI, CCGEN(IGILEGALDELHI@GMAIL.COM, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
129	W.P.(C)-5076/2025 CM APPL. 23290/2025 CM APPL. 23291/2025	M/S. SIKKA MOTORS PVT LTD V/s UNION OF INDIA & ANR.	SIDDARTH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SIDDARTH MALHOTRA(ADVSIDDARTHMALHOTRA@GMAIL.COM)(9899929323)(PETITIONER) ANUSHREE NARAIN, UOI, CGST WEST(ANUSHREENARAIN@GMAIL.COM, UOIDHC@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
130	W.P.(C)-5085/2025 CM APPL. 23310/2025	M/S. PASHMEEN OVERSEAS THROUGH ITS PROPRIETOR GAGANDEEP SINGH V/s COMMISSIONER OF DELHI GST AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SAMEER VASHISHT(STANDINGCOUNSELGNCTD@GMAIL.COM)(9818280821)(RESPONDENT)		
FOR ADMISSION				
131	W.P.(C)-3212/2025 CM APPL. 14999/2025	DHARUHERA PHARMACEUTICALS PVT LIMITED V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
132	W.P.(C)-3704/2025 CM APPL. 17322/2025	SHRI ENTERPRISES V/s UNION OF INDIA & ORS.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SAMEER VASHISHT CHAMBER OF MB, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBEROFMB@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
133	W.P.(C)-3806/2025 CM APPL. 17729/2025	SHRI ENTERPRISES V/s UNION OF INDIA & ORS.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHAMBERS OF MB(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBERSOFMB@GMAIL.COM)(9868250806)(RESPONDENT)		
134	W.P.(C)-3862/2025 WITH W.P.(C) 16499/2023	VARDHMAN TRADE LINKERS V/s UNION OF INDIA THROUGH ITS SECRETARY (REVENUE) & ORS.	AJAY BAHL	
		OTHER DETAILS OF ADVOCATES: BAHL & CO.(BAHLAJAY152@GMAIL.COM)(9811222542)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
PART-HEARD MATTERS (CONNECTED)				
135	W.P.(C)-16499/2023 CM APPL. 66474/2023 WITH W.P.(C) 17167/2024	DJST TRADERS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
136	W.P.(C)-3887/2025 CM APPL. 18071/2025	MAHADEV INDUSTRIES (THROUGH ITS PROPRIETOR PARVEEN GARG) V/s UNION OF INDIA & ORS.	NITIN GULATI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI, CGHST NORTH(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		

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137	W.P.(C)-4260/2025 CM APPL. 19704/2025	M/S SATYAM TRADERS (THROUGH ITS PROPRIETOR NARESH TYAGI) V/s UNION OF INDIA & ORS.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
138	FAO(OS)-84/2023 CM APPL. 39076/2023 WITH FAO(OS) 83/2023	VINOD KUMAR MANAKTALA (SINCE DECEASED AND REPRESENTED BY LRS) AND ORS. V/s VIPIN KUMAR MANAKTALA & ORS.	B K SOOD, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: B K SOOD (BKSOOD53@HOTMAIL.COM)(9810550624)(PETITIONER) RAJENDER ANOOP (RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) ASHOK CHABRA (ASHOKCHHABRA@GMAIL.COM)()(RESPONDENT) VIPIN (VIPINN555@GMAIL.COM)()(RESPONDENT) RITESH K CHOWDHARY(RITESH.K.CHOWDHARY@GMAIL.COM)()(RESPONDENT) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT)		
139	FAO(OS)-88/2023 WITH FAO(OS) 83/2023	NAKUL MANAKTALA & ORS. V/s VIPIN KUMAR MANAKTALA & ORS.	ALOK PRAKASH, B K SOOD, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHOK CHHABRA (ASHOKCHHABRA4@GMAIL.COM)(981008481)(PETITIONER) RANJAN (RANJAN.MANAKTALA@GMAIL.COM)()(RESPONDENT) RITESH K CHOWDHARY(RITESH.K.CHOWDHARY@GMAIL.COM)()(RESPONDENT) KARUN (KARUN555@HOTMAIL.COM)()(RESPONDENT) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) B K SOOD(BIPIN8715@GMAIL.COM)(9810550624)(PETITIONER) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT)		
140	W.P.(C)-8206/2024 WITH W.P.(C) 8277/2024	HEAL HEALTH CONNECT SOLUTIONS PRIVATE LIMITED THROUGH ITS DIRECTOR MR DIVYA SRIVASTAVA V/s THE COMMISSIONER DELHI GOODS AND SERVICES TAX AND ORS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH D KUMAR AND PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) THE COMMISSIONER(CTT.DELHI@NIC.IN)()(RESPONDENT) HAR(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
141	W.P.(C)-10001/2024	MODI INFOSOL PRIVATE LIMITED V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
142	W.P.(C)-892/2025 CM APPL. 4360/2025	K.S. IMPEX LTD. V/s THE COMMISSIONER OF DELHI GOODS AND SERVICES TAX AND ANR.	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN, VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
143	W.P.(C)-10977/2017	LAVA INTERNATIONAL LTD. V/s UNION OF INDIA & ANR.	YOGENDRA ALDAK, AMIT BANSAL	
		OTHER DETAILS OF ADVOCATES:		
144	W.P.(C)-11319/2017	LAVA INTERNATIONAL LTD. V/s UNION OF INDIA & ANR.	YOGENDRA ALDAK, AMIT BANSAL	
		OTHER DETAILS OF ADVOCATES:		

PART-HEARD MATTERS (CONNECTED)				
145	W.P.(C)-15599/2023 CM APPL. 62408/2023 WITH W.P.(C) 16075/2023 W.P.(C) 16499/2023 W.P.(C) 16641/2023 W.P.(C) 16733/2023 W.P.(C) 16745/2023 W.P.(C) 755/2024 W.P.(C) 3677/2024 W.P.(C) 2866/2024 W.P.(C) 2567/2024 W.P.(C) 6290/2024 W.P.(C) 16499/2023	VAIBHAV JINDAL V/s SALES TAX OFFICER & ANR	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
146	W.P.(C)-16075/2023 CM APPL. 64681/2023	MBL INFRASTRUCTURE LIMITED V/s DEPARTMENT OF TRADE AND TAXES GOVERNMENT OF NCT OF DELHI	ANUSUYA SALWAN	
		OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN & ASSOCIATES(ANU11SALWAN@YAHOO.CO.IN)(9811225368)(PETITIONER) DEPARTMENT OF TRADE & TAXES(CTT.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, LEGALSTDDELHI3@GMAIL.COM)(9868250806)(RESPONDENT)		
147	W.P.(C)-16641/2023 CM APPL. 67104/2023 WITH W.P.(C) 16075/2023	MS SHANTI SWAROOP NIKHIL KUMAR V/s UNION OF INDIA & ORS.	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
148	W.P.(C)-16733/2023 CM APPL. 67409/2023	SRI SHARADA INSTITUTE OF INDIAN MANAGEMENT RESEARCH FOUNDATION V/s SALES TAX OFFICER CLASS II/ AVATO WARD 101 ZONE 9	REEMA JAIN	
		OTHER DETAILS OF ADVOCATES: REEMA JAIN(ADV.REEMAJAIN@GMAIL.COM)(9953299308)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
149	W.P.(C)-16745/2023 CM APPL. 67455/2023 CM APPL. 21043/2024	ANKIT JAIN V/s SALES TAX OFFICER CLASS II / AVATO, WARD 78 ZONE 7	REEMA JAIN	
		OTHER DETAILS OF ADVOCATES: REEMA JAIN() (9953299308)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
150	W.P.(C)-2567/2024 CM APPL. 10558/2024	M/S RETAIL THROUGH GAGAN GANDHI V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR.	ANURAG ANAND	
		OTHER DETAILS OF ADVOCATES: APARNA TRIPATHI(TRIPATHI.APARNA97@GMAIL.COM)(7838797104)(PETITIONER) MR. ANURAG OJHA(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) GSTD DELHI EAST(GSTDDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
151	W.P.(C)-2866/2024 CM APPL. 11792/2024	SANDEEP JAIN PROPRIETOR OF M/S NANDI POLYCHEM V/s UNION OF INDIA & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
152	W.P.(C)-3677/2024 CM APPL. 15154/2024	SINGLA ENTERPRISES THROUGH ITS PROPRIETOR MR SHIV KUMAR SINGHAL V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
153	W.P.(C)-6290/2024 CM APPL. 26217/2024	M/S AAYS EXIM V/s UNION OF INDIA & ORS.	PARUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: PARUL SHUKLA, PRANJAL SHUKLA(PARUL0107@GMAIL.COM)(9717984192)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, BHATIA_HC@HOTMAIL.COM)()(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

154	W.P.(C)-755/2024 CM APPL. 3299/2024	M/S LOKESH SANITARY STORE V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
155	W.P.(C)-15840/2023	R BHARGAVA AND ASSOCIATES V/s GOVERNMENT OF NCT OF DELHI & ORS.	NIKI KANTAWALA	
		OTHER DETAILS OF ADVOCATES: SATYENDER CHAHAR(AUREUS@AUREUSLAW.COM)(9811886865)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD2GMAIL.COM)()(RESPONDENT) COMMISSIONERATE OF GST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
156	W.P.(C)-17167/2024 CM APPL. 72859/2024	POWER2SME PVT. LTD V/s COMMISSIONER OF DELHI GST DEPARTMENT OF TRADE AND TAXES AND ANR.	AKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: AKHIL GUPTA(NAKULDEV.CO@GMAIL.COM)()(PETITIONER) AKHIL GUPTA(ADVOCATEGUPTAAKHIL@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, KARAN BANSAL(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, KARAN.BANSAL@POWER2SME.COM)(9868250806)(RESPONDENT)		
157	W.P.(C)-5638/2024 CM APPL. 23248/2024 CM APPL. 63743/2024 WITH W.P.(C) 16499/2023	KIRAN AGARWAL PROPRIETOR JAI SHRI SANWARIYA TRADERS THROUGH ITS KARTA SH KIRAN AGARWAL V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	ASHOK KUMAR BABBAR, RAGHUPATHY RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: A K BABBAR AND ANKUR SETH(AKBABBAR@GMAIL.COM)(981115749)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) A K BABBAR(AKBABBAR@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R. RAMCHANDRAN(RRCADV1@GMAIL.COM)(9868211477)(RESPONDENT)		
158	W.P.(C)-6169/2024 CM APPL. 25668/2024	PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED V/s GOODS AND SERVICES TAX COUNCIL & ORS.	ADITYA PRAKASH ARORA	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA RANA, PRIYANKA SINGLA, AKASH DEEP SINGH, UDIT CHAUHAN, ADITYA PRAKASH(DHARMENDRA.RANA@SOHAMLEGAL.IN, PRIYANKA.SINGLA@SOHAMLEGAL.IN)()(PETITIONER) DHARMENDRA RANA, PRIYANKA SINGLA, AKASH DEEP SINGH, UDIT CHAUHAN, ADITYA PRAKASH(AHASH.SINGH@SOHAMLEGAL.IN, UDIT.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN, ANURAGDULAW@GMAIL.C)()(RESPONDENT)		
159	W.P.(C)-6854/2024 CM APPL. 28588/2024	SURENDER KUMAR GUPTA PROPRIETOR S K COLOURS AND CHEMICALS V/s GOVT OF NCT OF DELHITHROUGH CHIEF SECRETARY & ORS.	BHARAT KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A.K. BABBAR, ANKUR SETHI, BHARAT TRIPATHI, SURENDER KUMAR, RAHUL CHAUHAN(AKBABBAR@GMAIL.COM)(981115749)(PETITIONER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM)()(RESPONDENT)		
160	W.P.(C)-6917/2024 CM APPL. 28773/2024	ASHISH SINGHAL PROPRIETOR APN TRADING CO. V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS.	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN, VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT)		
161	W.P.(C)-7531/2024 CM APPL. 31350/2024	JOHN PHILIPOSE PROPRIETOR M/S PHILIPOSE V/s GOVT. OF NCT OF DELHI THROUGH CHIEF SECRETARY, & ORS.	BHARAT KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A K BABBAR(AKBABBAR@GMAIL.COM)(9899124015)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		

162	W.P.(C)-7896/2024 CM APPL. 32632/2024 CM APPL. 19195/2025	ABHINAV GUPTA M/S CL INTERNATIONAL V/s GOVT. OF NCT OF DELHI & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M A ANSARI, KHURSHED AHMED, TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) M A ANSARI(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANOTSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
163	W.P.(C)-8184/2024 CM APPL. 33581/2024	GREENEDGE CLINIC PROPRIETOR VINAYAK ABBOT THROUGH SPA PANKAJ JAGGI V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	SHIVDEEP	
		OTHER DETAILS OF ADVOCATES: AVINASH KAPOOR AND SHIVDEEP TRIPATHI(SHIVDEEPTTRIPATHI7ADV@GMAIL.COM)(8802089746)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
164	W.P.(C)-8227/2024 CM APPL. 33852/2024 WITH W.P.(C) 16499/2023	VIJAY AND COMPANY THROUGH ITS PROPRIETOR MRS SEEMA TAYAL V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR, PARVEEN KUMAR GA\MBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
165	W.P.(C)-9114/2024 CM APPL. 37281/2024 WITH W.P.(C) 16499/2023	RIYAZ AHMED TRADE NAME R. M. ENTERPRISES V/s PROPER OFFICER SGST WARD -24 ZONE -1	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
166	W.P.(C)-9214/2024 CM APPL. 37749/2024	ENGINEERS INDIA LIMITED V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(8010333998)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
167	W.P.(C)-9546/2024 CM APPL. 39114/2024 WITH W.P.(C) 16499/2023	CHARU OVERSEAS PVT. LTD. V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
168	W.P.(C)-9753/2024 CM APPL. 40001/2024	DHL EXPRESS INDIA PRIVATE LIMITED V/s GOODS AND SERVICES TAX COUNCIL & ORS.	UDIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DHARNENDRA RANA(INFO@SOHAMLEGAL.IN, ADITYA.JADELEX@GMAIL.COM)(0)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.CIN, UOIDHC@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
169	W.P.(C)-10015/2024 CM APPL. 40983/2024 WITH W.P.(C) 11262/2024	M/S. WCO GLOBAL PROJECTS PVT. LTD. THROUGH ITS DIRECTOR SH. GURSUKRIT SINGH KUKREJA V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

170	W.P.(C)-11262/2024 CM APPL. 55597/2024 WITH W.P.(C) 12893/2024	INDUS TOWERS LIMITED V/s SALES TAX OFFICER CLASS II AVATO & ORS.	HIMANSHU SHEKHAR SINHA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
171	W.P.(C)-10477/2024 CM APPL. 43085/2024 CM APPL. 63055/2024	MOTHER DAIRY FRUIT AND VEGETABLE PRIVATE LIMITED V/s SALES TAX OFFICER, CLASS-II, WARD-207, ZONE-11 & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY, DEEPAK THACKUR, RISHABH MISHRA(SANJAY1.SHARMA@LUMIERELP.COM)(999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN, CCU-CEXDEL@NIC.IN)(0)(RESPONDENT) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
172	W.P.(C)-10590/2024 CM APPL. 43568/2024 WITH W.P.(C) 16499/2023	TOSHNIWAL ELECTRICALS PVT LTD THROUGH ITS DIRECTOR MUKUND MAHESHWARI V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A K BABBAR(AKBABBAR@GMAIL.COM)(9899124015)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD (SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
173	W.P.(C)-11131/2024 CM APPL. 46021/2024 WITH W.P.(C) 16499/2023	M/S SHREE JAIN POLYMERS V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
174	W.P.(C)-11180/2024 CM APPL. 46233/2024	M/S SHREE JAIN POLYMERS V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
175	W.P.(C)-12893/2024 CM APPL. 53741/2024 WITH W.P.(C) 16499/2023	TEK XPLORE THROUGH ITS PROPRIETOR MS. RENUKA MAINI V/s THE PRINCIPAL COMMISSIONER STATE TAX DELHI & ORS.	ANURAG SOAN	
		OTHER DETAILS OF ADVOCATES: ANURAG SOAN(ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS(CHMN-CBIC@GOV.IN, SHUBHAMTYAGICBIC@GMAIL.COM)(9650049869)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9810341151)(RESPONDENT) GST COUNCIL(GSTC.SECRETARIAT@GOV.IN, SONUBHATNAGAROFFICE@GMAIL.COM)(1123762656)(RESPONDENT)		
176	W.P.(C)-11267/2024 CM APPL. 62568/2024	CRISTOO ARORA V/s UNION OF INDIA AND ANR	BANKIM GARG	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOYAL AND BANKIM GARG(CONTACT@GAKPARTNERS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NIKHIL GOYAL(CONTACT@GAKPARTNERS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
177	W.P.(C)-11778/2024 CM APPL. 48987/2024	M/S SHRI HANUMAN ENTERPRISES V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
178	W.P.(C)-12672/2024 CM APPL. 52806/2024 WITH W.P.(C) 16499/2023	FAIR DEAL CARS PVT. LTD. THROUGH AUTHORISED REPRESENTATIVE SYED ARIF HUSSAIN, V/s THE COMMISSIONER CGST, DELHI EAST COMMISSIONERATE & ANR.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER)		

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179	W.P.(C)-13266/2024 CM APPL. 55409/2024 WITH W.P.(C) 16499/2023	M/S AGGARWAL TELECOM AND STATIONERS (LEGAL NAME PRALAD RAI AGGARWAL)THROUGH ITS LEGAL HEIR VIKAS KUMAR V/s UNION OF INDIA AND ORS	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: JASKIRAT SINGH(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) M/S AGGARWAL TELECOM & STATIONERS(VIKASJINDAL62@YAHOO.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
180	W.P.(C)-13671/2024 CM APPL. 57296/2024 WITH W.P.(C) 16499/2023	M/S. JINENDER PAPER MART THROUGH ITS PROPRIETOR V/s SALES TAX OFFICER CLASSII/AVATO WARD 12, ZONE-2, DELHI AND ORS	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHAAN RAWAT, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG DU, SHUBHAM TYAGI, SONIA(ANURAGDULAW@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT) RAJEEV AGGARWAL, UNION OF INDIA(RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
181	W.P.(C)-13884/2024 CM APPL. 58096/2024	DEEPAK KHADELWAL PROPRIETOR SHRI SHYAM METAL V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
182	W.P.(C)-14041/2024 CM APPL. 58769/2024 WITH W.P.(C) 14045/2024	J M TRADERS THROUGH PROPRIETOR SHIVAM BANSAL V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) UNION OF INDIA, CTT, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, HARPREET(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, HARPREETSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
183	W.P.(C)-14045/2024 CM APPL. 58782/2024	M/S KAVISH ISPAT THROUGH PROPRIETOR SUNIL BANSAL V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HAMEL PARIHAR(STANDINGCOUNSELGNCTD@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CTT.DELHI@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(0)(RESPONDENT)		
184	W.P.(C)-14105/2024 CM APPL. 58998/2024	M/S VIKAS SALES THROUGH ITS PROPRIETOR VIKAS KUMAR V/s UNION OF INDIA & ANR.	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(LAWOFFICE@ADVGGAURAV.COM, GGUPTA.ADV@GMAIL.COM)(1145718819)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
185	W.P.(C)-14331/2024 CM APPL. 59991/2024 WITH W.P.(C) 16499/2023	TANISHKA STEEL THROUGH ITS PARTNER MR RAJESH GARG 2017 18 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA, CTT DELHI, RALAW(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM)(0)(RESPONDENT)		
186	W.P.(C)-14378/2024 CM APPL. 60157/2024 WITH W.P.(C) 16499/2023	MOHAMMED AFZAL (TRADE NAME) INDIAN ENTERPRISES V/s SALES TAX OFFICER CLASS II/AVATO AND ANR	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

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187	W.P.(C)-14506/2024 CM APPL. 60781/2024	TANISHKA STEEL THROUGH ITS PARTNER MR. RAJESH GARG 2018 19 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR & PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RA LAW CO, UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
188	W.P.(C)-14538/2024 CM APPL. 60959/2024	WORLD ART PRESS THROUGH ITS PROPRIETOR MS RASHI BANSAL 2017 18 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RA LAW CO, UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
189	W.P.(C)-14575/2024 CM APPL. 61119/2024	M/S PRIME INTERGLOBE PRIVATE LIMITED V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
190	W.P.(C)-14596/2024	MMR ELECTRICALS V/s SALES TAX OFFICER CLASS II, WARD106, ZONE 4, DELHI AND ANR.	CHETAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
191	W.P.(C)-14642/2024 CM APPL. 61453/2024	SANGEETA GOEL WIDOW OF LATE ASHOK KUMAR GOYAL (TRADE NAME) M/S SHRI BALAJI ENTERPRISES V/s SALES TAX OFFICER, CLASS II, AVATO, WARD 23- ZONE 2, TRADE AND TAX DEPARTMENT, N.C.T. OF DELHI, NEW DELHI AND ANR.	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
192	W.P.(C)-14648/2024 CM APPL. 61484/2024	AKASH GUPTA (TRADE NAME) YOGI SANITATIONS V/s SALES TAX OFFICER, CLASS II, AVATO, WARD 23- ZONE 2	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
193	W.P.(C)-14654/2024 CM APPL. 61497/2024	BRIJ MACHINE TOOLS THROUGH ITS PROPRIETER BRIJ MOHAN AGARWAL V/s GOVT OF NCT OF DELHI & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT) ANURAG, UNION OF INDIA(ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
194	W.P.(C)-14873/2024 CM APPL. 62427/2024	SHREE KRISHNA STEEL TRADERS THROUGH PROPRIETOR NIKHIL SHARMA V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, UNION OF INDIA, CTT DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT)		

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195	W.P.(C)-14881/2024 CM APPL. 62439/2024 CM APPL. 69858/2024	CM AIRTIME PROMOTION LLP V/s SALES TAX OFFICER CLASS II AVATO (DGST) WARD 2 ZONE 2 DELHI & ANR.	SHAMMI KAPOOR	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(SHAMMI@VAISHLAW.COM)(1142492525)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT) VINAY VAISH AND KAVITA JHA(NEERAJ-TAX@VAISHLAW.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
196	W.P.(C)-14933/2024 CM APPL. 62617/2024	AMAIRA ENTERPRISES THROUGH PROPRIETOR KARAN PATNEY V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, UNION OF INDIA, CTT DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT)		
197	W.P.(C)-14937/2024 CM APPL. 62651/2024	JM TRADERS THROUGH PROPRIETOR SHIVAM BANSAL V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) UNION OF INDIA, CTT DELHI, INCOMETAX(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT)		
198	W.P.(C)-14982/2024 CM APPL. 62809/2024	TANISHKA STEEL THROUGH ITS PARTNER MR. RAJESH GARG 2019 20 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RALAW CO. , UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
199	W.P.(C)-15011/2024 CM APPL. 62972/2024	WORLD ART PRESS THROUGH ITS PROPRIETOR MS RASHI BANSAL 2018 19 V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RA LAW CO, UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
200	W.P.(C)-15021/2024 CM APPL. 63041/2024	M/S MAC TRADERS V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
201	W.P.(C)-15156/2024 CM APPL. 63558/2024	SHIVAM IRON STORE THROUGH PROPRIETOR JAGDISH BANSAL V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA, CTT DELHI, INCOMETAX(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123384193)(RESPONDENT)		
202	W.P.(C)-15240/2024 CM APPL. 64011/2024	BANSON ENTERPRISES V/s UNION OF INDIA & ORS.	ASHISH BATRA	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA(BATRAASHISH24@GMAIL.COM)(9871423261)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
203	W.P.(C)-15253/2024 CM APPL. 64050/2024	M/S FRESH FEEL APPARELS V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

204	W.P.(C)-15389/2024 CM APPL. 64531/2024	MOHINDER KUMAR PROPRIETOR VMW ENTERPRISES V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) PR. COMMISSIONER DELHI NORTH(DELHINORTH-LEGAL@GOV.IN)(9810419742)(RESPONDENT)		
205	W.P.(C)-15714/2024 CM APPL. 65958/2024	G-TECHNOLOGIES THROUGH ITS PROPRIETOR MANOJ KUMAR V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT)		
206	W.P.(C)-15726/2024 CM APPL. 66013/2024	D J ASSOCIATES THROUGH ITS PARTNER JAYABRATA MAULICK V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT)		
207	W.P.(C)-15814/2024 CM APPL. 66415/2024	ALAKNANDA STEEL THROUGH ITS PROPRIETOR MR. RAJESH GARG V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT)		
208	W.P.(C)-16072/2024 CM APPL. 67495/2024	RAHUL SINGHAL PROPRIETOR SHIVALIK ENTERPRISES V/s THE COMMISSIONER, CENTRAL TAX, (DELHI WEST) ENGG. INDIA LTD., & ORS.	RAJESH JAIN, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) LEGALST DELHI 3 , UNION OF INDIA(LEGALSTDELHI3@GMAIL.COM, UOIHDC@GMAIL.COM)(9811253531)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
209	W.P.(C)-16109/2024	N B ENTERPRISES V/s THE PRINCIPAL COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ORS.	AJAY GARG	
		OTHER DETAILS OF ADVOCATES: AJAY GARG(AJAYGARG71193@GMAIL.COM)(8447795885)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
210	W.P.(C)-16121/2024 CM APPL. 67718/2024	M/S RELIANT FACILITY MANAGEMENT PVT. LTD. (THROUGH ITS DIRECTOR SMT. RAJNI SINGH) V/s CENTRAL BOARD OF INDIRECT TAXES (THROUGH ITS CHAIRMAN) & ANR.	RAKESH PRASAD SINGH, ANIRUDDHA SRIKANT DESHMUKH	
		OTHER DETAILS OF ADVOCATES: R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, DELHI NORTH LEGAL(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN)(9868250806)(RESPONDENT) VRCOM(VRCOM1660@GMAIL.COM)(0)(RESPONDENT) ANIRUDDHA SRIKANT DESHMUKH(CHAMBERS.DESHMUKH@GMAIL.COM)(9971633944)(PETITIONER)		
211	W.P.(C)-16228/2024 CM APPL. 68179/2024	SHREE SUDERSHAN ASSOCIATES INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR VIJAY KUMAR JAIN V/s GOOD AND SERVIES TAX COUNCIL THROUGH THE SECRETARY GST COUNCIL SECRETARIAT & ORS.	UDIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DHARNENDRA , PRIYANKA(DHARNENDRA.RANA@SOHAMLEGAL.IN, PRIYANKA.SINGLA@SOHAMLEGAL.IN)(0)(PETITIONER) SUROSH, TANMAY, UDIT(SUROSH.QAZI@SOHAMLEGAL.IN, TANMAY.MANGAL@SOHAMLEGAL.IN, UDIT.JADELEX@GMAIL.COM)(0)(PETITIONER)		

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212	W.P.(C)-16393/2024 CM APPL. 69092/2024	LAXMI PLASTIC PRODUCTS THROUGH ITS PROPRIETOR MR JATIN GROVER V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SHUBHAM TYAGI, GSTC(SHUBHAMTYAGICBIC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, CBIC, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CHMN-CBIC@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) SONU BHATNAGAR, GSTC(SONUBHATNAGAROFFICE@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT)		
213	W.P.(C)-16441/2024 CM APPL. 69421/2024	GURUKIRPA ENTERPRISES THROUGH ITS PROPRIETOR RANJEETA CHATRATH V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) GSTC, SONU BHATNAGAR, GST DELHI EAST LEGAL(GSTC.SECRETARIAT@GOV.IN, SONUBHATNAGAR@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
214	W.P.(C)-16494/2024 CM APPL. 69711/2024	ABDUL GAFFAR PROP. M/S FARHAD TRADERS V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
215	W.P.(C)-16514/2024 CM APPL. 69757/2024	M/S HINDUSTAN CONSTRUCTION COMPANY LTD. V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES	
		OTHER DETAILS OF ADVOCATES: BHARAT RAICHANDANI(UBRLEGAL@YAHOO.IN)(9820875305)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHUBHAM TYAGI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
216	W.P.(C)-16516/2024 CM APPL. 69760/2024	M/S RELIANT FACILITY MANAGEMENT PRIVATE LIMITED THROUGH ITS DIRECTOR SMT. RAJNI SINGH V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R P SINGH (USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) GST(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
217	W.P.(C)-16543/2024 CM APPL. 69950/2024	MANPAR ICON TECHNOLOGIES V/s COMMISSIONER OF GST, DEPARTMENT OF TRADE AND TAXES, NEW DELHI AND ORS	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
218	W.P.(C)-16620/2024 CM APPL. 70344/2024	M/S GARG INDIA PLASTICS V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) UNION OF INDIA & ANR.(STANDINGCOUNSELGNCTD@GMAIL.COM; UOIHDC@GMAIL.COM)(0)(RESPONDENT)		
219	W.P.(C)-16622/2024 CM APPL. 70346/2024	M/S SHIVANGI POLY PRODUCT V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM,		

		UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
220	W.P.(C)-16645/2024 CM APPL. 70407/2024 WITH W.P.(C) 16499/2023	FABGAR OVERSEAS PVT LTD V/s COMMISSIONER OF GST AND ORS.	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH AND CHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
221	W.P.(C)-16698/2024 CM APPL. 70620/2024	MANPAR EXIM INC V/s COMMISSIONER OF GST AND ORS.	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
222	W.P.(C)-16710/2024 CM APPL. 70687/2024	ABN INTERNATIONAL V/s COMMISSIONER OF GST AND ORS.	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
223	W.P.(C)-16717/2024 CM APPL. 70713/2024	CHITRUMAL JEWELS PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE MR MANOJ KUMAR MANGLA V/s GOOD AND SERVICE TAX COUNCIL THROUGH THE SECERATARY GST COUNCIL SECRETARIAT & ORS.	ADITYA PRAKASH ARORA	
		OTHER DETAILS OF ADVOCATES: PRIYANKA SINGH, UDIT CHAUHAN, ADITYA PRAKASH ARORA(PRIYANKASINGH987@GMAIL.COM, UDIT.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM)(8085187778)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANUSHREE NARAIN, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
224	W.P.(C)-16733/2024 CM APPL. 70744/2024	CHITRUMAL JEWELS PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR. MANOJ KUMAR MANGLA V/s GOODS AND SERVICES TAX COUNCIL THROUGH THE SECRETARY GST COUNCIL SECRETARIAT & ORS.	ADITYA PRAKASH ARORA	
		OTHER DETAILS OF ADVOCATES: PRIYANKA SINGH, UDIT CHAUHAN, ADITYA PRAKASH ARORA(PRIYANKASINGH987@GMAIL.COM, UDIT.JADELEX@GMAIL.COM, ADITYA.JADELEX@GMAIL.COM)(8085187778)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANUSHREE NARAIN, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
225	W.P.(C)-16763/2024 CM APPL. 70942/2024	INDIA WIRE AND GENERAL MILLS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM, OFFICEJKMITTAL@GMAIL.COM)(9810158797)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
226	W.P.(C)-16853/2024 CM APPL. 71385/2024	M/S DIVINE CREATIONS V/s AVATO, WARD 07, DELHI STATE GOODS AND SERVICES TAX & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
227	W.P.(C)-16870/2024 CM APPL. 71450/2024 WITH W.P.(C) 16499/2023	ZETA INTERNATIONAL V/s COMMISSIONER OF GST AND ORS.	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
228	W.P.(C)-16894/2024 CM APPL. 71589/2024 WITH W.P.(C) 16499/2023	GAIA OVERSEAS V/s COMMISSIONER OF GST AND ORS.	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
229	W.P.(C)-16945/2024 CM APPL. 71775/2024	SARASWATI PRINTERS V/s COMMISSIONER OF GST AND ORS.	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A.K.SETH ANDCHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER)		

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230	W.P.(C)-16973/2024 CM APPL. 71894/2024	DEV ENTERPRISES THROUGH ITS PROPRIETOR RAJESH KUMAR ROHILA V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, SONU BHATNAGAR, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SONUBHATNAGAROFFICE@GMAIL.COM)(9868250806)(RESPONDENT) GST DELHI EAST, UNION OF INDIA, CBIC(GSTDELHIEAST.LEGAL@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(1123384193)(RESPONDENT) GSTC SECRETARIAT(GSTC.SECRETARIAT@GOV.IN)(0)(RESPONDENT)		
231	W.P.(C)-16979/2024 CM APPL. 71902/2024	VIKAS JAIN PROPRIETOR JAINA TRADING COMPANY V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & RAMASHISH(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT)		
232	W.P.(C)-17012/2024 CM APPL. 72112/2024	B R CERAMICS P LIMITED THROUGH ITS DIRECTOR AMIT GUPTA V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT) GST(GSTDELHIEAST.LEGAL@GMAIL.COM, GSTC.SECRETARIATE@GOV.IN, LEGAL1971@GMAIL.COM)(0)(RESPONDENT)		
233	W.P.(C)-17034/2024 CM APPL. 72158/2024	M/S DINODIA FASHIONS THROUGH ITS PROP. SH. AMIT KUMAR GUPTA V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
234	W.P.(C)-17123/2024 CM APPL. 72737/2024	ABDUL GAFFAR (PROP .MS FARHAD TRADERS) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
235	W.P.(C)-17132/2024 CM APPL. 72757/2024	M S LUKSUN INTERNATIONAL THROUGH ITS PARTNER AJAY KUMAR JAIN V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A.ANSARI & TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG , UNION OF INDIA, CTT DELHI(ANURAGDULAW@GMAIL.COM, UOIHDC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT)		
236	W.P.(C)-17144/2024 CM APPL. 72818/2024	ABDUL GAFFAR(PROP.M/ S FARHAD TRADERS) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
237	W.P.(C)-17218/2024 CM APPL. 73158/2024	M/S JAIN CEMENT UDYOG THROUGH PROPRIETOR SH. SANJAY JAIN V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: RP SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT)		
238	W.P.(C)-17255/2024 CM APPL. 73433/2024	M/S A.S. BUILDERS V/s UNION OF INDIA & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		

239	W.P.(C)-17347/2024 CM APPL. 73881/2024	MANISHA SACHAN TRADE NAME M/S MASTERS LOGISTICS SOLUTIONS V/s SALES TAX OFFICER CLASS II/AVATO, WARD 90- ZONE 8, TRADE AND TAX DEPARTMENT, NEW DELHI AND ANR.	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAJAH AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
240	W.P.(C)-17557/2024 CM APPL. 74773/2024	M/S SUNRISE METAL IMPEX V/s UNION OF INDIA & ORS.	MIMANSA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: MMANSA LAW OFFICES(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, SONIA S LAW(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, DENESH MEENA , RSECY(CTT.DELHI@NIC.IN, DENESHMEENA5315@GMAIL.COM, RSECY@NIC.IN)(0)(RESPONDENT)		
241	W.P.(C)-17639/2024	COBBLERZ SHOES V/s PRINCIPAL COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ORS.	AJAY GARG	
		OTHER DETAILS OF ADVOCATES: AJAY GARG(AJAYGARG71193@GMAIL.COM)(8447795885)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
242	W.P.(C)-17674/2024 CM APPL. 75225/2024	RAJ KUMAR AGGARWAL(THROUGH LEGAL HEIR SANDEEP AGGARWAL) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(NIT.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
243	W.P.(C)-17728/2024 CM APPL. 75382/2024	M/S. BALAJI ENGINEERING WORKS THROUGH ITS PROPRIETOR SH. PAWAN KUMAR BANSAL V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
244	W.P.(C)-17729/2024 CM APPL. 75383/2024	KOLBROS V/s UNION OF INDIA & ORS.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
245	W.P.(C)-17753/2024 CM APPL. 75512/2024	M/S FOREVER EXIM INDIA PRIVATE LIMITED THROUGH ITS DIRECTOR SH. SANJAY JAIN V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) VRCOM, ANURAG(VRCOM1660@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
246	W.P.(C)-17754/2024 CM APPL. 75514/2024	GULSHAN LAL DAWAR PROPRIETOR NARAIN DYES AND CHEMICALS V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR.	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
247	W.P.(C)-17818/2024 CM APPL. 75844/2024	M/S CHANDGI RAM AND SONS THROUGH ITS PROPRIETOR SH. ASHOK MITTAL V/s GOVERNMENT OF NCT OF DELHI AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(991001433)(RESPONDENT)		
248	W.P.(C)-17838/2024 CM APPL. 75904/2024	RAGHUVIR PRASAD JAIN PROPRIETOR RAGHUVIR PRASAD JAIN AND SONS THROUGH ITS LEGAL REPRESENTATIVE AJAY JAIN V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	

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		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) GSTC SECRETARIAT, ATUL TRIPATHI(GSTC.SECRETARIAT@GOV.IN, ATULTRIPATHIADV@GMAIL.COM)(0)(RESPONDENT)		
249	W.P.(C)-17950/2024 CM APPL. 76363/2024	SAURAV BEVERAGES PRIVATE LIMITED V/s UNION OF INDIA & ORS.	JITIN SINGHAL	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL(JITIN.SINGHAL01@GMAIL.COM)(9999919168)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CEXDEL, DELHI NORTH, SUMIT(COMMR-CEXDELL@NIC.IN, DELHINORTH-LEGAL@GOV.IN, SUMIT.CBIC@GOV.IN)(0)(RESPONDENT) HARPREET SINGH, CTT DELHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
250	W.P.(C)-17951/2024 CM APPL. 76367/2024	SAURAV BEVERAGES PRIVATE LIMITED V/s UNION OF INDIA & ORS.	JITIN SINGHAL	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL(JITIN.SINGHAL01@GMAIL.COM)(9999919168)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN)(9868250806)(RESPONDENT) HARPREET SINGH, SUMIT, CTT DELHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, SUMIT.CBIC@GOV.IN, CTT.DELHI@NIC.IN)(0)(RESPONDENT) CEX DEL(COMMR-CEXDELL@NIC.IN)(0)(RESPONDENT)		
251	W.P.(C)-17994/2024 CM APPL. 76550/2024	SAURAV BEVERAGES PRIVATE LIMITED V/s UNION OF INDIA & ORS.	JITIN SINGHAL	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL & PRAVESH BAHAGUNA(JITIN.SINGHAL01@GMAIL.COM)(9999919168)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI NORTH, SUMIT, CEXDEL(DELHINORTH-LEGAL@GOV.IN, SUMIT.CBIC@GOV.IN, COMM-CEXDELL@NIC.IN)(0)(RESPONDENT) UNION OF INDIA, CTT DELHI(UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT)		
252	W.P.(C)-88/2025 CM APPL. 288/2025	MAHAVIR ISPAT UDYOG THROUGH IT PROPRIETOR MR SUNEEL GARG V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) CTT, RALAW CO. UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, HARPREET SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, CTT DELHI, RALAWCO(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
253	W.P.(C)-89/2025 CM APPL. 302/2025	STAR TRADERS THROUGH ITS PROPRIETOR MR. ATIMUKT JAIN V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, RALAWCO(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
254	W.P.(C)-117/2025 CM APPL. 443/2025	TOSHNIWAL ELECTRICALS PVT LTD THROUGH ITS DIRECTOR MUKUND MAHESHWARI V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A.K.BABBAR , BHARAT KR. TRIPATHI(AKBABBAR@GMAIL.COM)(981115749)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
255	W.P.(C)-137/2025 CM APPL. 640/2025	ARUN BAREJA, SOLE PROPRIETOR V/s UNION OF INDIA & ANR.	DAYAAR SINGLA	
		OTHER DETAILS OF ADVOCATES: DAYAAR SINGLA & ROHIT GUPTA(SDAYAAR@GMAIL.COM)(9464004422)(PETITIONER) SANTOSH KUMAR TRIPATHI, ADITYA SINGLA, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ASINGLASSC@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) RSECY(RSECY@NIC.IN)(0)(RESPONDENT)		

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256	W.P.(C)-323/2025 CM APPL. 1540/2025 WITH W.P.(C) 16499/2023	KOREA MARINE TRANSPORT CO LTD V/s SALES TAX OFFICER CLASS II AVATO WARD 204 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) CBIC(CHMN-CBIC@GOV.IN)(0)(RESPONDENT)		
257	W.P.(C)-420/2025 CM APPL. 2093/2025 WITH W.P.(C) 16499/2023	DAMANPREET SINGH(PROP.M/S ACE ENTERPRISES) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(NIT.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
258	W.P.(C)-445/2025 CM APPL. 2134/2025	M/S ASN TRADING CO. THROUGH ITS PROPRIETOR SH. ARIF V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ANR	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: RP SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, VRCOM(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, VRCOM1660@GMAIL.COM)(9868250806)(RESPONDENT)		
259	W.P.(C)-479/2025 CM APPL. 2232/2025	M S KRISHNA ENTERPRISES THROUGH ITS PROPRIETOR DEEPAK BANSAL V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD, ANURAG(SCSERVICESGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
260	W.P.(C)-548/2025 CM APPL. 2489/2025 WITH W.P.(C) 16499/2023	M/S. SHUDH HOSPITALITY PRIVATE LIMITED V/s GOODS AND SERVICE TAX OFFICER WARD- 44, DELHI DEPARTMENT OF TRADE AND TAXES, GOVERNMENT OF N.C. T. OF DELHI & ANR.	AKSHAY ALLAGH	
		OTHER DETAILS OF ADVOCATES: AKSHAY ALLAGH(ALLAGHCHAMBERS@GMAIL.COM)(9811118257)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
261	W.P.(C)-560/2025 WITH W.P.(C) 16499/2023	GO AUTO PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KIRAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: H.C.BHATIA(DALIP210@GMAIL.COM)(9810082677)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
262	W.P.(C)-669/2025 CM APPL. 3294/2025 WITH W.P.(C) 16499/2023	SALAK CHAND PROPRIETOR OF S K ASSOCIATES V/s UNION OF INDIA & ORS.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPRACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
263	W.P.(C)-807/2025 CM APPL. 3978/2025 WITH W.P.(C) 16499/2023	ANMOL PURSE AND WALLET THROUGH ITS PROPRIETOR HARICHAND V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
264	W.P.(C)-932/2025	M/S OAK SHIPPING SERVICES PVT. LTD. V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
265	W.P.(C)-963/2025 CM APPL. 4780/2025	K.S. IMPEX LTD. V/s THE COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR.	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9818280821)(RESPONDENT)		

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266	W.P.(C)-1001/2025 CM APPL. 4969/2025	AMAIRA ENTERPRISES THROUGH PROPRIETOR KARAN PATNEY V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) INCOME TAX, SANTOSH KUMAR TRIPATHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH, UNION OF INDIA, CTT DELHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT)		
267	W.P.(C)-1006/2025 CM APPL. 4993/2025	VICKY JAIN (PROP. M/S SHREE PLASTICS) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
268	W.P.(C)-1463/2025 CM APPL. 7100/2025	M S KESSELS ENGINEERING WORKS PVT LTD THROUGH ITS DIRECTOR RAJESH SAWHNEY V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI & TABASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
269	W.P.(C)-1471/2025 CM APPL. 7113/2025	BALAJI SALES THROUGH ITS PROPRIETOR RAJNI GUPTA V/s GOVT OF NCT OF DELHI & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, ANURAG(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, ANURAGDULAW@GMAIL.COM)(9868250806)(RESPONDENT)		
270	W.P.(C)-1613/2025 CM APPL. 7831/2025	M/S. MOHAN INTERNATIONAL THROUGH ITS KARTA MOHIT KAUSHIK V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
271	W.P.(C)-1804/2025 CM APPL. 8670/2025	TC COMPONENTS INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER, CENTRAL GOODS AND SERVICES TAX DELHI NORTH	RAVI KANT CHANDHOK	
		OTHER DETAILS OF ADVOCATES: RAVI CHANDHOK(RAVI.K.CHANDHOK@GMAIL.COM)(9811213677)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
272	W.P.(C)-1833/2025 CM APPL. 8824/2025	AQUAWELL INTERNATIONAL THROUGH ITS PROPRIETOR MRS. BIMLA DEVI JAIN V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHER	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/ PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI, RALAW CO,UNION OF INDIA(CTT.DELHI@NIC.IN, RALAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
273	W.P.(C)-1876/2025 CM APPL. 8942/2025	KMTC (INDIA) PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II/AVATO, WARD 94 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
274	W.P.(C)-2006/2025 CM APPL. 9462/2025 WITH W.P.(C) 16499/2023	M/S ANIL AGENCIES PRIVATE LIMITED V/s UNION OF INDIA AND ORS	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

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275	W.P.(C)-2279/2025 CM APPL. 10740/2025 WITH W.P.(C) 16499/2023	M/S. ANIL AGENCIES PRIVATE LIMITED V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
276	W.P.(C)-2323/2025 CM APPL. 10983/2025 WITH W.P.(C) 16499/2023	SONU KUMAR MAURYA V/s SALES TAX OFFICER AVATO & ORS.	TARUN CHAWLA	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA, TARUN CHAWLA(TARUNCH.ADV@GMAIL.COM)(9810090277)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHUBHAM TYAGI(STANDINGCOUNSELGNCTD@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM)(9868250806)(RESPONDENT) CHAMBERS OF MB(CHAMBERSOFMB@GMAIL.COM)(0)(RESPONDENT)		
277	W.P.(C)-2351/2025 WITH W.P.(C) 16499/2023	R L ENTERPRISES V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ORS.	DEEKSHA GUPTA	
		OTHER DETAILS OF ADVOCATES: DEEKSHA GUPTA & RUCHIR BHATIA(DALIP210@GMAIL.COM)(9599712719)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
278	W.P.(C)-2360/2025 WITH W.P.(C) 16499/2023	R L ENTERPRISES V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: DEEKSHA GUPTA & RUCHIR BHATIA(DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
279	W.P.(C)-2370/2025	GOVIND AGGARWALPROP VISHAL CHEM INDIA V/s UNION OF INDIA & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: H.C. BHATIA, RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810082677)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
280	W.P.(C)-2803/2025 CM APPL. 13333/2025	NEELGIRI POLY PLAST THROUGH ITS PROPRIETOR MR. MUKESH KUMAR V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
281	W.P.(C)-2855/2025 CM APPL. 13510/2025	DELHI CHROMEWEEL THROUGH ITS PARTNER MR. ASHOK GOYAL V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
282	W.P.(C)-2895/2025 CM APPL. 13756/2025	A S INTERNATIONAL V/s SALES TAX OFFICER CLASS II AVATO WARD 61 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
283	W.P.(C)-3106/2025 CM APPL. 14689/2025	JAI INDUSTRIES THROUGH ITS PROPRIETOR MOHAMMAD SALMAN V/s GOVT. OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		

284	W.P.(C)-3252/2025 CM APPL. 15292/2025	MONIKA NARANG (PROPRIETOR, JAI STEEL FURNITURES) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
285	W.P.(C)-3254/2025 CM APPL. 15296/2025	SANJAY NARANG (PROPRIETOR, NARANG STEEL INDUSTRIES AND FURNISHERS) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
286	W.P.(C)-3265/2025 CM APPL. 15336/2025	SANJAY NARANG (PROPRIETOR, NARANG STEEL INDUSTRIES AND FURNISHERS) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
287	W.P.(C)-3275/2025 CM APPL. 15502/2025	MONIKA NARANG (PROPRIETOR, JAI STEEL FURNITURES) V/s UNION OF INDIA & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIDHC@GRNAIL.COM, STANDINGCOUNSELGNCTD@GRNAIL.COM)(9868250806)(RESPONDENT)		
288	W.P.(C)-4211/2025 CM APPL. 19489/2025	LUXMI JEWELLERS THROUGH ITS PROPRIETOR KANISHKA SAWHNEY V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI WEST LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
289	W.P.(C)-4414/2025 CM APPL. 20320/2025	SAAD MINHAJ PROP OF M/S ELEVARA ENGINEERS V/s SALES TAX OFFICER CLASS II/AVATO	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
290	W.P.(C)-4473/2025 CM APPL. 20722/2025	R K PLASTIC THROUGH ITS PROPRIETOR ASHOK KUMAR V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
291	W.P.(C)-4475/2025 CM APPL. 20723/2025	ARADHNA BAGS THROUGH ITS PROPRIETOR MR. RAKESH KUMAR V/s UNION OF INDIA & ORS.	ANKITA PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANKITA PRAKASH(OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) SANTOSH KUMAR TRIPATHI, KGGKADVOCATE, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, KGGKADV@YAHOO.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
292	W.P.(C)-4484/2025 CM APPL. 20744/2025	GARG AGENCY THROUGH ITS PROPRIETOR RAJ RANI GARG V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

293	W.P.(C)-4509/2025 CM APPL. 20874/2025	INDUS ENVIRONMENTAL SERVICES PVT LTD THROUGH ITS DIRECTOR ATULKANSAL V/s GOVT OFNCTOFDELHI THR.OLIGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG, UNION OF INDIA, CTT DELHI(ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM, CTT.DELHI@NIC.IN)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
294	W.P.(C)-4891/2025 CM APPL. 22511/2025	SUPERB GALAXY THROUGH ITS PROPRIETOR SARJIVAN KUMAR GARG V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
295	W.P.(C)-4900/2025 CM APPL. 22530/2025	M/S HARSH KHANNA AND SONS HUF V/s UNION OF INDIA & ANR.	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU, VIKAS SAREEN, AYUSH MITTAL & MANINDER KAUR(LEXWORKSS@GMAIL.COM)(9650046568)(PETITIONER) HARPREET SINGH, GST DELHI LEGAL(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

NOTE:CM APPL.23551/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -15839/2024 LISTED AT ITEM NO.02

NOTE:CM APPL.23417/2025 SHALL BE TAKEN UP ALONGWITH FAO(OS) -83/2023 LISTED AT ITEM NO.08

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
131	FAO(OS)-48/2025 CM APPL. 23721/2025 CM APPL. 23722/2025	SHRI ARUN KHOSLA & ORS. V/s SHRIMATI JYOTSNA BHATIA	RAJIV BAHL	
		OTHER DETAILS OF ADVOCATES: RAJIV BAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER) SHARMA LAW(LAW_SHARMA@YAHOO.COM)(0)(RESPONDENT)		
132	MAT.APP.(F.C.)-151/2025 CM APPL. 23681/2025 CM APPL. 23682/2025 CM APPL. 23683/2025 CM APPL. 23684/2025	SAMAKSHI BHATIA AND ANR V/s SANJAY BHATIA	RAMAKANT SHARMA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: AKRITI TYAGI (AKRITITYAGI02@GMAIL.COM)(9650600702)(PETITIONER) HIMANSHU(ADVOCATEHYADAV@GMAIL.COM)(0)(RESPONDENT)		
133	MAT.APP.(F.C.)-152/2025 CM APPL. 23704/2025 CM APPL. 23705/2025	POOJA TOMER V/s MR. MAHESH KUMAR	RAHUL RAI	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RVR LEGAL(ADVOCATES@LEXPRACTICA.COM)(9560268663)(PETITIONER) MAHESH (MAHESH1682KUMAR@GMAIL.COM)(0)(RESPONDENT) MANISH(MANISHADVOCATE800064@GMAIL.COM)(0)(RESPONDENT)		
134	CM APPL. 23695/2025 In W.P.(C)-5510/2012	O.P.BIRDI V/s DELHI TRANSPORT CORPORATION	RAJESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAJESH SRIVASTAVA(RSADVOCATESFIRM@GMAIL.COM)(9810119890)(PETITIONER) MCD DTC(CMD@DTC.NIC.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
135	RFA(COMM)-224/2025 CM APPL. 23762/2025 CM APPL. 23763/2025	MS VALUES SPACES REALTORS PRIVATE LIMITED (FORMERLY KNOWN AS MS JKS INFRASTRUCTURE PVT LTD V/s MS EMPIRE TUBEWELLS PRIVATE LIMITED	DHEERAJ SHARMA	SUB. TO OFF. OBJ.

		OTHER DETAILS OF ADVOCATES: DHEERAJ SHARMA (DHERAZSHARMA@GMAIL.COM)(0)(PETITIONER) AKS(AKS@EMPIRETUBEWELLS.COM)(0)(RESPONDENT)		
136	CM APPL. 23005/2025 In W.P.(C)-2483/2017(Disposed off case)	UNION PULBIC SERVICE COMMISSION V/s MUKESH KUMAR ROHILLA & ORS	NARESH KAUSHIK, ABHIGYA	
		OTHER DETAILS OF ADVOCATES: ABHIGYA KUSHWAH & CO(MEET@ABHIGYAKUSHWAH.LAWYER)(9711026330)(PETITIONER) RAVINDER(ADVRAVINDER@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
137	W.P.(C)-9912/2020	PHOOLPATI V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
138	W.P.(C)-14251/2022 WITH W.P.(C) 14257/2022	DR. NAVEEN TYAGI V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
139	W.P.(C)-14257/2022 WITH W.P.(C) 14251/2022	DR. PARAMJIT SINGH NAGI V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

NOTE:CM APPL.23570/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -9617/2018 LISTED AT ITEM NO.91

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	FAO (COMM)-97/2025 CM APPL. 23724/2025 CM APPL. 23725/2025 CM APPL. 23726/2025	MAXLIFE DIAGNOSTIC AND RESERCH CENTER & ORS. V/s MAX HEALTH CARE INSTITUTE LTD	MRINAL MADHAV	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: MRINAL MADHAV(MRINAL@KNMLEGAL.COM)(9990200918)(PETITIONER) MAX HEALTHCARE(SECRETARIAL@MAXHEALTHCARE.COM)(0)(RESPONDENT)		
84	FAO(OS) (COMM)-66/2025 CM APPL. 23741/2025 CM APPL. 23742/2025 CM APPL. 23743/2025	KOHINOOR SEED FIELDS INDIA PVT LTD V/s VEDA SEED SCIENCES PVT LTD	LEXSTER LAW LLP	
		OTHER DETAILS OF ADVOCATES: CHANDREYEE MAITRA(OFFICE@LEXSTERLAW.COM)(8130660702)(PETITIONER) SINDOORA(SINDOORA@SINDOORACHAMBERS.COM)(0)(RESPONDENT) VADASEEDS(CEO@VEDASEEDS.COM)(0)(RESPONDENT) SINDOORA CHAMBER(OFFICE@SINDOORACHAMBERS.COM)(0)(RESPONDENT)		
85	CM APPL. 23668/2025 In W.P.(C)-11488/2018 (Disposed off case)	KAILASH CHAND SAINI AND ORS. V/s UNION OF INDIA AND ANR.	G S CHAUHAN, GAJINDER SINGH CHAUHAN, B.S. SHUKLA	
		OTHER DETAILS OF ADVOCATES: G S CHAUHAN()(9811346171)(PETITIONER) G S CHAUHAN(GSCHAUHAN.WORK@GMAIL.COM)(9811346171)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, HSHSO@NIC.IN, IGHQRS@ITBP.GOV.IN)(0)(RESPONDENT)		
86	CM APPL. 23693/2025 CM APPL. 23723/2025 In W.P.(C)-9855/2024(Disposed off case)	ASHA RAM & ORS. V/s UNION OF INDIA THROUGH MINISTRY OF LAW AND JUSTICE & ORS.	RAJESH KUMAR ALAGH	SUB TO OFFICE OBJ.

SUPPLEMENTARY CAUSE LIST

		OTHER DETAILS OF ADVOCATES: R K ALAGH AND ASSOCIATES(ALAGHS409@GMAIL.COM)(9911444100)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) R K ALAGH AND ASSOCIATES(ALAGHS409@GMAIL.COM)(9911444800)(PETITIONER)		
87	CM APPL. 23664/2025 In W.P.(C)-13690/2024	VIVEK KUMAR V/s UNION OF INDIA AND OTHERS	RAGHUNATH PATHAK	
		OTHER DETAILS OF ADVOCATES: RAGHUNATH PATHAK(R1996PATHAK@GMAIL.COM)(8447814381)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAGHUNATH PATHAK AND SHWETA PRIYA()(8447814381)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
88	W.P.(C)-5198/2025 CM APPL. 23646/2025	ANIL KUMAR AND ORS V/s UNION OF INDIA AND ORS	MANAV BHALLA	
		OTHER DETAILS OF ADVOCATES: OM PAL SHARMA & MANAV BHALLA(MANAVBHALLA132@GMAIL.COM)(9899988310)(PETITIONER) UNION OF INDIA, JSCPG, ITBP(UOIDHC@GMAIL.COM, JSCPG-MHA@NIC.IN, DG@ITBP.GOV.IN)(1123384193)(RESPONDENT)		
89	W.P.(C)-5199/2025 CM APPL. 23647/2025	SUKHCHAIN V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ADVOCATEABHAYBHARGAVA@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR DISPOSAL				
90	RFA(COMM)-166/2025 CM APPL. 17179/2025 CM APPL. 17180/2025 CM APPL. 17182/2025	DIAMOND MODULAR PVT. LTD. V/s VIKASH KUMAR & ANR.	SHRAVAN KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: UNITED AND UNITED(UNITEDMARK@UNITEDANDUNITED.COM)(9650682928)(PETITIONER) AENTERPRISECPN(AENTERPRISECPN9155@GMAIL.COM)(0)(RESPONDENT) ADHELP DIAMOND (ADHELPDIAMONDGOLD@GMAIL.COM)(0)(RESPONDENT) DIAMOND GOLD (DIAMONDGOLDACCESSORIES@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
91	CM APPL. 23764/2025(CM For Restoration) CM APPL. 23765/2025 In EFA(OS)-5/2008(Disposed off case)	CE CONSTRUCTION LTD. V/s AJAY RELAN & ORS.	JAYANT K.MEHTA, GAURAV KUMAR, O.P. KHAITAN, ROOP DAYAL, MOHIT CHAUDHARY, SUSMITA DEV, SARBJIT SHARMA, R.D.TYAGI & ASSOCIATES, DR. SARABJIT SHARMA, O P KHAITAN & CO, LAUTAKSH JOSI, MOHIT MUDGAL, ABHAY SAHAI, JOVERIA SABBAAH, ABHISHEK HANDA	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR RAHUL(GAURAVKUMAR23ADV@GMAIL.COM)(9811466102)(PETITIONER) BIRINDER(BIRINDER.LAWYER@GMAIL.COM)(0)(RESPONDENT) ABHISHEK HANDA(HANDA.ABHISHEK5@GMAIL.COM)(9654394757)(PETITIONER)		
92	FAO(OS) (COMM)-59/2025 CM APPL. 22931/2025 CM APPL. 22932/2025 CM APPL. 22933/2025 CM APPL. 22934/2025 CM APPL. 22935/2025 CM APPL. 22936/2025	UNISYS INFOSOLUTIONS PRIVATE LIMITED V/s FRANKFINN ENTERTAINMENT COMPANY PRIVATE LIMITED & ORS.	NIKHIL CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
93	RFA(COMM)-223/2025 CM APPL. 23759/2025 CM APPL. 23760/2025 CM APPL. 23761/2025	MANNAT MONGA V/s M/S OMB PERFECT LENS	MUKESH SACHDEVA	SUB. TO OFF. OBJ.
		OTHER DETAILS OF ADVOCATES: MUKESH SACHDEVA (MUKESH5618@GMAIL.COM)(9971170154)(PETITIONER) DIVBHARGAVA(DIVBHARGAVA@YAHOO.CO.IN)(0)(RESPONDENT)		

NOTE:CM APPL.23566/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2720/2025 LISTED AT ITEM NO.57

NOTE:CM APPL.23703/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -15883/2024 LISTED AT ITEM NO.55

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
56	CRL.A.-171/2002 WITH CRL.A. 243/2002	HANS KUMAR V/s THE STATE (GOVT. OF NCT OF DEL	DEVINDER CHOWDHARY, RAVINDER CHADHA, A K SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() WITHOUT GENERATE ()() 		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JANAKPURI-723/1995) CRL.A. 243/2002 FILED BY RAJPAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(JANAKPURI-723/1995)
57	CRL.A.-243/2002	RAJPAL V/s STATE N.C.T. OF DELHI	SP AHLUWALIA, PUNEET AHLUWALIA, RAVINDER CHADHA, R.P.KHATANA, SHARWAN CHAUHAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		P.S.-FIR NO. :(JAHANGIR PURI-238/1999)
FRESH MATTERS & APPLICATIONS				
58	W.P.(CRL)-1291/2025 CRL.M.A. 12198/2025	DIPALI BIBI V/s THE STATE (NCT OF DELHI) AND ORS.	PRIYANSHU JAISWAL	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR(ADV.VATSANKIT@GMAIL.COM)(8340212248)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR DIRECTIONS (CONNECTED)				
59	CRL.REV.P.-245/2017 WITH CRL.REV.P. 247/2017	COURT ON ITS OWN MOTION V/s DHANRAJ & ORS.	AS DIRECTED, RKESH VATSA, VRINDA GROVER, VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES:		
60	CRL.REV.P.-247/2017	COURT ON ITS OWN MOTION V/s DHANPAT & ORS.	AS DIRECTED, ROHIT AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
61	CRL.REV.P.-246/2017	COURT ON ITS OWN MOTION V/s VIDYANAND & ORS.	AS DIRECTED, RAKESH VATSA, VIKRAM SINGH, GURBAKSH SINGH, SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(RESPONDENT)		
62	CRL.REV.P.-248/2017	COURT ON ITS OWN MOTION V/s MAHENDER SINGH MANAN & ORS.	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		

63	CRL.REV.P.-249/2017	COURT ON ITS OWN MOTION V/s BALWAN SINGH KHOKHAR &ORS.	AS DIRECTED, RAKESH VATSA	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
64	CRL.A.-298/2023 CRL.M.(BAIL) 1654/2024	MOHD. PARVEZ V/s NATIONAL INVESTIGATION AGENCY	DANIYAL KHAN, DANIYAL KHAN	
		OTHER DETAILS OF ADVOCATES: SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(PETITIONER) DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9999821341)(PETITIONER) NATIONAL INVESTIGATION AGENCY(DO.NIA@GOV.IN){}(RESPONDENT) SARIM NAVED(SARIM.NAVED@GMAIL.COM){}(RESPONDENT) SARIM NAVED (DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) NIA (INFO.NIA@GOV.IN){0}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-21/2017) CRL.A. 272/2021 FILED BY MOHD PARVEZ (DISPOSED ON : 2021-10-07) P.S.-FIR NO. :(NIA-21/2017)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
65	CM APPL. 23769/2025 In CONT.CAS(C)-208/2020	JAMNA DATWANI V/s JANAK DATWANI & ORS	DEEPAK KHOSLA, DEEPAK KHOSLA, SANJAY RATHI, AMITABH CHATURVEDI, RAJIV KUMAR JAIN, AKANSHA SOLANKI, DHRUV GUPTA, BHUMI AGARWAL, VINIT TREHAN	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) MRS. JASKIRAT DATWANI(PEACHOOSINGH@GMAIL.COM)(9810467001)(RESPONDENT) M. ABHIMANYU MAHAJAN (ABHIMANYU.MAHAJAN@GMAIL.COM)(9811103447)(RESPONDENT) MR. RAMESH CHAND GUPTA(JANKFYEO@YAHOO.COM)(294190100)(RESPONDENT) MR. RAMESH CHAND GUPTA(SAPL@SCORPIOS-INDIA.COM)(294190100)(RESPONDENT) SANJAY RATHI & R K JAIN(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) BHUMI(ADVBHUMI26@GMAIL.COM){0}(RESPONDENT) SCORPIOS(RGUPTA@SCORPIOS-INDIA.COM){0}(RESPONDENT) KANIKA(KANIKA.ARORA@IN.G4S.COM){0}(RESPONDENT) BHARAT(BHARAT.BATRA@IN.G4S.COM){0}(RESPONDENT) AMITABH CHATURVEDI(MINENYOUNG@GMAIL.COM)(9818259354)(RESPONDENT) RAJIV KUMAR JAIN(JAINRK691@GMAIL.COM)(9811427893)(PETITIONER) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(PETITIONER) DHRUV GUPTA(DGGUPTADHRUV@GMAIL.COM)(9810491438)(RESPONDENT) BHUMI AGARWAL(ADVBHUMI26@GMAIL.COM)(7317896394)(RESPONDENT) VINIT TREHAN(TREHAN.VINIT@GMAIL.COM)(8588074107)(PETITIONER)		
66	RFA(COMM)-225/2025 CM APPL. 23766/2025 CM APPL. 23767/2025 CM APPL. 23768/2025	STATE BANK OF INDIA V/s BABITA PAREEK	RANJAY KUMAR SINHA	SUB. TO OFF. OBJ.
		OTHER DETAILS OF ADVOCATES: R K SINHA (ADVOCATESINHA@REDIFFMAIL.COM)(9718814471)(PETITIONER) BABITA (BABITAPAREEK13449@GMAIL.COM){0}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
67	CRL.M.C.-3454/2024 CRL.M.A. 13281/2024 WITH CRL.REV.P. 163/2024 BAIL APPLN. 4343/2024	RAHIMULLAH RAHIMI V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-237/2022) CRL.REV.P. 163/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 4343/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 1491/2025 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022)

NOTE:CM APPL.23541 & 23543/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2402/2025 LISTED AT ITEM NO.05

NOTE:CM APPL.9913/2023, 9914/2023, 9917/2023, 42078/2023, 44268/2023, 44269/2023 SHALL BE TAKEN UP ALONGWITH LPA-149/2023 LISTED AT ITEM NO.38

23.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
109	W.P.(C)-9342/2020	MR BALVINDER SINGH NIGAH V/s HOTEL CORPORATION OF INDIA AND ORS	TAMALI WAD, NEETICA SHARMA, VARYAM PANDEY	Listing Remarks: AT 02:15 P.M.
		OTHER DETAILS OF ADVOCATES: MS. TAMLI WAD , MR. ARNAV SANYAL AND MS. ANYUSHI SINGHAL(TAMALI.WAD@GMAIL.COM)(9810025306)(PETITIONER) SH. AHSOK KUMAR(KUMAR81902@GMAIL.COM)()(RESPONDENT) M/S KINI & ASSOCIATES(CHEFAIRDELHI.PERSONNEL@GMAIL.COM)(9582941291)(RESPONDENT) GENERAL MANAGER(AMAR1989_YADAV@YAHOO.COM)()(RESPONDENT) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(RESPONDENT) VARYAM PANDEY(VARYAM.PANDEY@GMAIL.COM)(8860599006)(PETITIONER)		
110	W.P.(C)-5200/2025 CM APPL. 23648/2025 CM APPL. 23649/2025 CM APPL. 23650/2025	DR ASHWANI KUMAR V/s M L KHANNA DAV PUBLIC SCHOOL & ANR.	ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA(ADVANKIT20@GMAIL.COM)(8860441378)(PETITIONER) AVNISH AHLAWAT, SANTOSH KUMAR TRIPATHI(AVNISH@AHLAWATASSOCIATIES.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DAV DWARKA(SCHOOL@DAVDWARKA.IN)(0)(RESPONDENT)		
111	W.P.(C)-5204/2025 CM APPL. 23732/2025 CM APPL. 23733/2025	NITIN KUMAR & ANR. V/s UNION OF INDIA	LALIT KUMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR(ADV.LALIT.KR@GMAIL.COM)(8860069704)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

112	W.P.(C)-5205/2025 CM APPL. 23734/2025 CM APPL. 23735/2025	ZAHID HUSSAIN V/s INVESTOR EDUCATION AND PROTECTION FUND AUTHORITY (IEPFA) AND ANR	SHRUTANJAYA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHRUTANJAYA BHARDWAJ(OFFICE@PRAVAHLAW.IN)(1145621824)(PETITIONER) UNION OF INDIA, JS ASA, SECY MCA, IEPFA(UOIDHC@GMAIL.COM, JS- ASA@GOV.IN, SECY@MCA.GOV.IN, GM1- IEPFA@NIC.IN)(1123384193)(RESPONDENT) NEEL AMBUJ(NEELAMBUJ1@MCA.GOV.IN)(0)(RESPONDENT)		
PART-HEARD MATTERS				
113	W.P.(C)-11765/2024 CM APPL. 48958/2024 CM APPL. 59434/2024 CM APPL. 6830/2025 CM APPL. 6845/2025	BAPTIST CHURCH TRUST ASSOCIATION V/s THE GOVT. OF NCT OF DELHI AND ANR	SWASTIK SINGH SOLANKI, HEMANT CHAUDHRI, TUSHAR SANNU DAHIYA, HEMANT CHAUDHRI	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATISH JAIN()(9810011555)(RESPONDENT) MR. SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HEMANT CHAUDHARY(NCCLAW@GMAIL.COM)(0)(RESPONDENT) TUSHAR SANNU AND NALIN SAHAY(NALINSAHAYADVOCATE@YAHOO.CO.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SWASTIK SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(0)(PETITIONER) TUSAR SANNU(NALINSAHAYADVOCATE@YAHOO.CO.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HEMANT CHAUDHRI(HCCLAW@GMAIL.COM)(9810035336)(PETITIONER)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
91	RC.REV.-134/2025 CM APPL. 23655/2025 CM APPL. 23656/2025 CM APPL. 23657/2025 CM APPL. 23710/2025	SHRI HIRALAL BHATIA (SINCE DECEASED) THROUGH HIS WIFE AS LR. V/s SARDARA MAL NANAK CHAND TRUST(REGD) THROUGH ITS TRUSTEE/SECREATRY & ORS.	DINESH KUMAR SHARMA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: D K SHARMA (DKS.LAWYER@GMAIL.COM)(0)(PETITIONER) GARIMA(GARIMAINTERPRO@GMAIL.COM)(0)(RESPONDENT)		
92	RFA-362/2025 CM APPL. 23652/2025 CM APPL. 23653/2025 CM APPL. 23654/2025	SUNSHINE PUBLIC SCHOOL V/s DELHI MUNICIPAL CORPORATION & ORS.	HARSH TIKOO	
		OTHER DETAILS OF ADVOCATES: HARSH TIKOO(HTIKOO@GMAIL.COM)(9602048748)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SOLICITOR(SOLICITOR6@GMAIL.COM)(0)(RESPONDENT)		

93	RFA-363/2025 CM APPL. 23685/2025 CM APPL. 23686/2025 CM APPL. 23687/2025	WIPRO ENTERPRISES PVT. LTD. V/s YOGESH SIKKA & ANR.	AADITYA VIJAY KUMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: AADITYA VIJAYKUMAR(AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) SHIVSHANKAR (SHIVSHANKAR.6346@GMAIL.COM)(0)(RESPONDENT) YAJUVANDRA (ADVOCATEYAJUVANDRACHAUDHARY@GMAIL.COM)(0)(RESPONDENT) ECLATINDIA(INFO@ECLATINDIA.CO.IN)(0)(RESPONDENT)		
94	RSA-69/2025 CM APPL. 23711/2025 CM APPL. 23712/2025	SH VIRENDER PAL & ANR. V/s SH THAKUR ANIL RAGHAV & ANR.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER) SUMIT THAKUR(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DHC (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)		
95	TR.P.(C.)-65/2025 CM APPL. 23702/2025	MRS. USHA ANAND V/s MR. ADITYA BHUTANI & ORS.	VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG (VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) AMAN KAPUR(AMANKAPUR1978@GMAIL.COM)(0)(RESPONDENT) ABHUTANI(ABHUTANI23@GMAIL.COM)(0)(RESPONDENT)		
FOR ARGUMENT				
96	RC.REV.-230/2023 CM APPL. 41638/2023 CM APPL. 41640/2023 CM APPL. 19286/2025	CHAMELI DEVI V/s PAL SINGH	PRADEEP SINGH RANA, HARSHIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: P S RANA (RANA.LEGALX41A@GMAIL.COM)(9818215153)(PETITIONER) R() (9210806071)(RESPONDENT) P S RANA AND ASSOCIATES(RANA.LEGAL.X41A@GMAIL.COM)(9818215153)(PETITIONER) PAL SINGH() (9643769676)(RESPONDENT)		

NOTE:CM APPL.23478/2025 SHALL BE TAKEN UP ALONGWITH RFA-303/2024 LISTED AT ITEM NO.35

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
78	CRL.M.C.-885/2025 CRL.M.A. 4102/2025	BRIJESH BHARDWAJ V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	PINKY YADAV	
		OTHER DETAILS OF ADVOCATES: I.S SAROHA (INDERSAROHA@GMAIL.COM)(9810095968)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-1132/2015)

NOTE: CRL.M.A.12103/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-5542/2019 LISTED AT ITEM NO.24

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/ (NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
43	LA.APP.-85/2025 CM APPL. 23658/2025 CM APPL. 23659/2025 CM APPL. 23660/2025 CM APPL. 23661/2025	UNION OF INDIA V/s SH. MAHAVEER SINGH DECEASED THROUGH HIS LRS SMT MEM LATA & ORS.	SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(SUNILJHA.LEGAL@GMAIL.COM)(9711684779)(PETITIONER) RSINGH (RSINGHADVO@GMAIL.COM)(0)(RESPONDENT) JINENDERJAIN(JINENDERJAIN@GMAIL.COM)(0)(RESPONDENT) SUMIT (SUMITRAAJPUT@SANDSPARTNERS.IN)(0)(RESPONDENT) ABYH (AC10.ADV@GMAIL.COM)(0)(RESPONDENT)		
44	CM APPL. 23671/2025(CM For Restoration) In W.P.(C)-304/2012(Disposed off case)	JAMIA MILLIA ISLAMIA V/s SUGHRA MEHDI AND ORS	DR. AMIT GEORGE, KISLAYA MISHRA, ASRAR AHMED, ASLAM AHMED JAMAL, ATHAR ALAM, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: K K MISHRA(OFFICEFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER) ATHAR ALAM(ATHAR4333@GMAIL.COM)(0)(RESPONDENT) ASLAM AHMED JAMAL(ASLAM.AHMED.LAW@GMAIL.COM)(9891471551)(PETITIONER) ATHAR ALAM(ATHAR4333@GMAIL.COM)(9891356444)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER)		

45	CM APPL. 23708/2025 In W.P.(C)-7957/2023 WITH W.P.(C) 4384/2020 W.P.(C) 16002/2022	NARESH KUMAR V/s RAJRA INTERNATIONAL PRIVATE LIMITED & ORS.	PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9891673730)(PETITIONER) RAJRA INTERNATIONAL(RAJRAINTERNATIONAL@GMAIL.COM, UOIDHC@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)(1123384193)(RESPONDENT) NRSH(NRSHPHOGAT@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9178195605)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) RAJRA INT PVT LTE(RAJRAINTERNATIONAL@GMAIL.COM)(0)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER)		
FOR ADMISSION				
46	W.P.(C)-5549/2018	ADITI CHATTERJEE V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS.	VRINDA GROVER, MONIKA ARORA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: VRINDA GROVER()(8527045320)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
47	RC.REV.-364/2024 CM APPL. 71416/2024 CM APPL. 71417/2024	ATUL JAIN V/s NARENDER KUMAR THROUGH LRS & ORS.	KARAN GAUR	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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Meeting No: 916 436 579

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CONT.CAS(C)-1850/2023	PROF DR SANJEEV BAGAI & ORS. V/s MR ABHINAV KUMAR AND ORS.	PARITOSH DHAWAN	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
2	BAIL APPLN.-2346/2024	ZAINAB AHMED @ ANNE MARIE MENDY V/s NARCOTIC CONTROL BUREAU	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA(ADVOCATEANOOPGUPTA@GMAIL.COM)(9810181176)(PETITIONER) SUBHASH BANSAL(BANSAL_SUBASH@YAHOO.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 533/2022)

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
2	CONT.CAS(C)-244/2019 WITH CONT.CAS(C) 252/2019 CONT.CAS(C) 245/2019 CONT.CAS(C) 250/2019 W.P.(C) 1394/2011 W.P.(C) 14853/2004 W.P.(C) 6654/2013 W.P.(C) 7804/2013	M/S EROS GRAND RESORTS & HOTELS LTD & ANR V/s DR BRAJESH SINGH & ANR	R K MODI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: R K MODI()(9911145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
3	W.P.(C)-14853/2004 CM APPL. 31631/2016 CM APPL. 37557/2019 CM APPL. 37558/2019 CM APPL. 49818/2019 CM APPL. 11620/2021	THE FEDERATION OF HOTELS & RESPONDENT V/s MCD	BHASIN & CO., MADHU TEWATIA, NINA GUPTA, CHETAN DUTT, VINOD KUMAR, ST.COUNSEL, MCD, RATAN LAL, ANOOP BAGAI, SHIVINDER CHOPRA, R.K. YADAV, VAIBHAV GAGGAR	
		OTHER DETAILS OF ADVOCATES: BHASIN & CO.()(9953947026)(PETITIONER) NINAGUPTA(NINAGUPTALAWYER@GMAIL.COM)(9810043992)(PETITIONER) BHASIN AND CO(IBHASIN@GMAIL.COM)(9810979505)(PETITIONER) SOLICITOR(SOLICITOR6@GMAIL.COM)(7011844755)(RESPONDENT) MANOJ K. SINGH(MANOJ@SINGHASSOCIATES.IN)(1146665000)(RESPONDENT)		
4	W.P.(C)-1394/2011 CM APPL. 4160/2013 CM APPL. 37539/2019 CM APPL. 37540/2019 CM APPL. 49730/2019 WITH W.P.(C) 4505/2011	M/S EROS RESORTS & HOTEL LTD & ORS V/s MCD	RAJENDER AGARWAL, MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER)		
5	W.P.(C)-6654/2013 CM APPL. 8374/2014 WITH W.P.(C) 74/2014	M/S TRUPATI INFRA PROJECTS PVT. LTD. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR	AJAY KUMAR, MADHU TEWATIA, RP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-7804/2013	M/S JAKSONS DEVELOPERS PVT. LTD. V/s NORTH DELHI MUNICIPAL CORPORATION	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		

7	CONT.CAS(C)-245/2019	M/S EROS GRAND RESOTS & HOTELS PVT LTD & ANR V/s DR BRAJESH SINGH & ANR	RAJENDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER)		
8	CONT.CAS(C)-250/2019	M/S EROS RESORTS & HOTELS PVT LTD & ANR V/s DR BRAJESH SINGH & ANR	R K MODI	
		OTHER DETAILS OF ADVOCATES: R K MODI()(9911145544)(PETITIONER)		
9	CONT.CAS(C)-252/2019	M/S EROS RESORTS & HOTELS PVT LTD & ANR V/s DR BARJESH SINGH & ANR	RAJENDER AGARWAL, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
10	W.P.(C)-1672/2014	DIVINE INFRACON PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	LAW OFFICES OF INDIA, SINGH & ASSOCIATES, KINNORI GHOSH	
		OTHER DETAILS OF ADVOCATES: KINNORI GHOSH(KINNORIGHOSH@GMAIL.COM)(9711537279)(PETITIONER)		
11	W.P.(C)-1792/2014 CM APPL. 3752/2014	ARIA HOTELS AND CONSULTANCY SERVICES PVT. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	BHASIN & CO., SANJAY SHARAWAT, SIDHARTH AGGARWAL, AYUSH PURI	
		OTHER DETAILS OF ADVOCATES: SIDHARTH AGGARWAL(SIDHARTHAGGARWAL.ADV@GMAIL.COM)(9810271460)(PETITIONER) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(RESPONDENT)		
12	W.P.(C)-17113/2004 CM APPL. 4150/2013 WITH W.P.(C) 74/2014	M/S CHL LTD. & ANR. V/s M.C.D. & ANR.	RAVI KANT CHADHA, MADHU TEWATIA, ANOOP BAGAI, VK TANDON	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT)		
13	W.P.(C)-74/2014 CM APPL. 26086/2015	M/S MAHAGUN HOTEL PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION	AJAY KUMAR, BALENDU SHEKHAR, ATUL NIGAM, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
14	W.P.(C)-4505/2011	LODHI PROPERTY CO.LTD. V/s UNION OF INDIA & ORS.	BRIJ BHUSHAN GUPTA, MADHU TEWATIA, SANJEEV SABHARWAL, AJAY DIGPAUL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-3431/2012 CM APPL. 7245/2012	M/S PICCADILY HOTELS (P) LTD V/s LT. GOVEROR OF DELHI AND ANR	K.K.SHARMA, MANINDER ACHARYA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
16	W.P.(C)-3692/2012	TODAY HOTELS (NEW DELHI) PVT LTD V/s UNION OF INDIA & ORS	SANJAYU JAIN, RAJESH K. GOGNA, KUNAL VAJANI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
17	W.P.(C)-1876/2013 WITH W.P.(C) 3692/2012	LODHI PROPERTY CO. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION	KARANJAWALA	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-2252/2013 WITH W.P.(C) 7325/2004 W.P.(C) 14853/2004	M/S TIRUPATI BUILDINGS AND OFFICES (P) LTD V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS	BHARAT BHUSHAN JAIN	
		OTHER DETAILS OF ADVOCATES:		

19	W.P.(C)-1260/2014 WITH W.P.(C) 2537/2014	M/S HYACINTH HOTELS (P) LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS	BHARAT BHUSHAN JAIN, MANU CHATURVEDI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
20	W.P.(C)-2537/2014 CM APPL. 37925/2022 WITH W.P.(C) 14853/2004	ADVENT HOSPITALITY PRIVATE LTD & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	BHARAT BHUSHAN JAIN, APOORV KHATOR, HARISH KUMAR, AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: APOORV KHATOR()(8287041819)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) HARISH KUMAR(AVC.HARISH@GMAIL.COM)(9818770156)(PETITIONER) AKHIL PAL CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER)		
21	W.P.(C)-2441/2015	WAVE HOSPITALITY PVT. LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	B.B. JAIN, GOURI RISHI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
22	W.P.(C)-2546/2019 CM APPL. 11816/2019 CM APPL. 1370/2020 CM APPL. 14147/2021 WITH W.P.(C) 3507/2022	THE INDIAN HOTELS CO LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	KARANJAWALA & CO, TARUN JOHRI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) TARUN JOHRI(GIRISH1985_UJT@YAHOO.CO.IN)(9818430743)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
23	W.P.(C)-3507/2022 CM APPL. 10334/2022 CM APPL. 39102/2022	DELHI METRO RAIL CORPORATION LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	TARUN JOHRI, SIDDHARTH PANDA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: TARUN JOHRI(JOHR167@YAHOO.COM)(8826136555)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) INDIAN HOTELS COMPANY LTD.(RAKHE.LALVANI@IHCLTATA.COM)(1126110202)(RESPONDENT) TARUN JOHRI(JOHR167@YAHOO.COM)(9810013352)(PETITIONER) SIDDUPANDA(SIDDUPANDA@GMAIL.COM, CLOSDMC@GMAIL.COM)(9891488088)(RESPONDENT) SHRAVAN SAHNY(KARANJAWAL@KARANJAWAL.IN, RUBYSINGHAHUJA@GMAIL.COM, RAKHE.LALVANI@IHCLTATA.COM)()(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
24	W.P.(C)-226/2020 CM APPL. 726/2020 CM APPL. 3457/2020 WITH W.P.(C) 227/2020	CADDIE HOTELS PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	AKHIL P CHHABRA, AKHIL P. CHHABRA, CHARUL SARIN	
		OTHER DETAILS OF ADVOCATES: AKHIL P CHHABRA()(9810429362)(PETITIONER) AKHIL P. CHHABRA()(9810429362)(PETITIONER) CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(PETITIONER)		
25	W.P.(C)-227/2020 CM APPL. 728/2020 CM APPL. 3455/2020	INTERGLOBE HOTEL PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	HARISH KUMAR, SUSHIL KUMAR PANDEY, CHARUL SARIN	
		OTHER DETAILS OF ADVOCATES: CHARUL SARIN ()(9818770156)(PETITIONER)		
26	W.P.(C)-4459/2020 CM APPL. 16056/2020 WITH W.P.(C) 4956/2021 W.P.(C) 6549/2020	BIRD AIRPORT HOTEL PVT.LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: AKHILCHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHIL P CHHABRA (ACROSS LEGAL)(CROSSLEGAL12@GMAIL.COM)(9871693949)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(JTANCSDMC@GMAIL.COM)()(PETITIONER) GOVT. OF NCT OF DELHI (STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHAWANA		

		KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SDMC (JTANCSDMC@MCD.GOV.IN)(23227024)(RESPONDENT)		
27	W.P.(C)-6549/2020 CM APPL. 22915/2020 WITH W.P.(C) 4459/2020 W.P.(C) 4956/2021	PRIDE HOTELS LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	AKHIL PAL CHHABRA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: AKHIL P. CHHABRA AND RITU CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHILCHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM){}(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
28	W.P.(C)-4956/2021 CM APPL. 15207/2021 WITH W.P.(C) 4459/2020 W.P.(C) 6549/2020	DELHI METRO RAIL CORPORATION LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	TARUN JOHRI, TARUN JOHRI, MANU CHATURVEDI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: DELHI METRO RAIL CORPORATION LTD (JOHRI67@YAHOO.COM){}(RESPONDENT) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOSDMC@GMAIL.COM){}(PETITIONER) INDIAN HOTELS COMPANY LTD (RAKHEE.LALVANI@IHCLTATA.COM){}(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) INDIAN HOTELS COMPANY LTD(RAKHEE.LALVANI@IHCLTATA.COM)(1126110202)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
29	W.P.(C)-3948/2023 CM APPL. 15383/2023	CENTRAL PARK INFRASTRUCTURE DEVELOPMENT PVT LTD V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: AKHIL P CHABBRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHIL P CHABBRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) CLOSDMC(CLOSDMC@GMAIL.COM){}(RESPONDENT) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTION ON OFFICE NOTE				
63	CRL.REV.P.-596/2012(Disposed off case)	MADHURI PANDEY & ANR V/s SOHAN LAL PANDEY	GULFESHAN JAVED, RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTION ON OFFICE NOTE				
100	BAIL APPLN.-1242/2025(Disposed off case)	HIMANSHU V/s THE STATE (N.C.T. OF DELHI)	KAUSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL THAKUR ()(9716727289)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-820/2017) BAIL APPLN. 705/2018 FILED BY MOHD FAISAL (DISPOSED ON : 2019-05-01) BAIL APPLN. 3039/2023 FILED BY VIKAS (DISPOSED ON : 2024-04-09) BAIL APPLN. 4564/2024 FILED BY HIMANSHU (DISPOSED ON : 2025-01-17) BAIL APPLN. 779/2025 FILED BY HIMANSHU (DISPOSED ON : 2025-03-24) P.S.-FIR NO. :(MANGOLPURI-820/2017)

FOR ORDERS				
101	BAIL APPLN.-937/2025	MOHD ASLAM V/s THE STATE GOVT. OF NCT OF DELHI	SHAN UL ISLAM	Listing Remarks: AT 04:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHAN UI ISLAM & ASSOICATES(SHANVISION.ISLAM@GMAIL.COM)(9643652078)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALINDI KUNJ-520/2024)
102	BAIL APPLN.-977/2025(Disposed off case)	SAFIK ALI LAYAK @SAFIK AL SANFUI @BABU HAKLA V/s THE STATE (NCT OF DELHI) & ANR.	MOHD KAMRAN	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR (AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) ABDUL SATTAR (AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-923/2023) BAIL APPLN. 1364/2024 FILED BY MOHD. HAFIZ (DISPOSED ON : 2024-04-23) BAIL APPLN. 1835/2024 FILED BY MAUN KHAN (DISPOSED ON : 2024-10-09) BAIL APPLN. 2523/2024 FILED BY ANOWER ALI (DISPOSED ON : 2024-10-09) BAIL APPLN. 3994/2024 FILED BY MOHD RAFIQ (DISPOSED ON : 2024-11-26) BAIL APPLN. 4024/2024 FILED BY MOHD QUTUB (DISPOSED ON : 2024-11-26) BAIL APPLN. 4217/2024 FILED BY MOHD HAFIZ (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-923/2023)
103	BAIL APPLN.-1143/2025	MOHSIN@FAHEEM V/s THE STATE GOVT. OF NCT OF DELHI THROUGH SHO P.S. CIVIL LINES	ARJUN ANAND	Listing Remarks: AT 04:30 P.M.
		OTHER DETAILS OF ADVOCATES: ARJUN ANAND (ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) ARJUN ANAND(ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-165/2023)

NOTE: CRL.M.A.12074/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-2116/2025 LISTED AT ITEM NO.07

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
99	CM APPL. 23674/2025 In MAC.APP.-467/2024	SBI GENERAL INSURANCE COMPANY LIMITED V/s MS MEHJANBEEN & ORS.	SAMEER NANDWANI, MANISH MAINI, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) APEX LAW(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT)		
100	CM APPL. 23673/2025 In W.P.(C)-6149/2024	GOVT OF NCT OF DELHI V/s TARUN KUMAR AND ORS	AVNISH AHLAWAT, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN){}(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		

101	C.R.P.-119/2025 CM APPL. 23676/2025 CM APPL. 23677/2025	MOHD ATEEQ V/s MOHD ASIF	ALY MIRZA	subject to office objection
		OTHER DETAILS OF ADVOCATES: ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(PETITIONER)		
102	C.R.P.-120/2025 CM APPL. 23706/2025 CM APPL. 23707/2025	SH. PRADEEP KUMAR & ANR. V/s SH. RAJENDER	VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: SMITA MAAN(MAANLAWOFFICES@GMAIL.COM)(9899934315)(PETITIONER) GSS ASSO(GSSASSOCIATES@YAHOO.COM)(0)(RESPONDENT)		
103	MAC.APP.-257/2025 CM APPL. 23714/2025 CM APPL. 23715/2025 CM APPL. 23716/2025	UNITED INDIA INSURANCE COMPANY LTD V/s PAHULPREET SINGH AND ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) AVNISH (AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) R()(9971848494)(RESPONDENT) R()(997184894)(RESPONDENT)		
104	MAC.APP.-258/2025 CM APPL. 23719/2025 CM APPL. 23720/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD V/s SURESH KUMAR & ORS.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
58	CM APPL. 23701/2025 In W.P.(C)-3361/2025	DELHI AMATEUR BOXING ASSOCIATION V/s BOXING FEDERATION OF INDIA & ANR.	VIDUSHPAT SINGHANIA, ANAND AWASTHI	
		OTHER DETAILS OF ADVOCATES: VIDUSHPAT SINGHANIA , AASHITA KHANNA(CONTACTUS@KRIDALEGAL.COM)(9953326784)(PETITIONER) BOXING FEDERATION, BFI, SECY SPORTS(INFO@BOXINGFEDERATION.IN, BFI.BOXING@GMAIL.COM, SECY-SPORTS@NIC.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANAND AWASTHI(INFO@TRIBUSLEGAL.IN)(8851374882)(PETITIONER)		
59	CM APPL. 23672/2025 In W.P.(C)-4313/2025	VINOD RATRA V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ANR.	SIMARPAL SINGH SAWHNEY	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, DIVCOM(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DIVCOM@NIC.IN)(9868250806)(RESPONDENT) SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
60	W.P.(C)-6782/2021 WITH W.P.(C) 6887/2021 W.P.(C) 6967/2021	RASTRIYA RAJDHANI KSHETRA TIPAHYA CHALAK UNION DELHI, (REGD.) V/s THE STATE AND OTHERS	SUDHIR KUMAR OJHA	
		OTHER DETAILS OF ADVOCATES: RASTRIYA RAJDHANI KSHETRA TIPAHYA CHALAK UNION DELHI, (REGD.) (SUDHIR9818607014@GMAIL.COM)(9818607014)(RESPONDENT) RASTRIYA RAJDHANI KSHETRA TIPAHYA CHALAK UNION DELHI, (REGD.) (SUDHIR9818607014@GMAIL.COM)(9818607014)(RESPONDENT) SUDHIR KUMAR (SUDHIR9818607014@GMAIL.COM)(9818607014)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MINISTRY OF TRANSPORT GOVT. OF NCT OF DELHI(ADPLANNINGTRANSPORT@GMAIL.COM)(23994223)(RESPONDENT) COMMISSIONER, TRANSPORT DEPARTMENT(MINLAWTPT.DELHI@NIC.IN)()(RESPONDENT)		
61	W.P.(C)-6887/2021 CM APPL. 21781/2021	DELHI AUTO RIKSHAW SANGH AND DELHI PRADESH TAXI UNION (REGD.) V/s GOVT. OF NCT OF DELHI AND ORS.	SUDHIR KUMAR OJHA, SUDHIR KUMAR OJHA	
		OTHER DETAILS OF ADVOCATES: DELHI AUTO RIKSHAW SANGH DELHI PRADESH TAXI UNION REGD(SUDHIR9818607014@GMAIL.COM)(9818607014)(RESPONDENT) SUDHIR KUMAR OJHA(SUDHIR9818607014@GMAIL.COM)(9818607014)(PETITIONER) MINISTRY OF TRANSPORT GOVT. OF NCT OF DELHI(ADPLANNINGTRANSPORT@GMAIL.COM)(23994223)(RESPONDENT) COMMISSIONER, TRANSPORT DEPARTMENT(MINLAWTPT.DELHI@NIC.IN)()(RESPONDENT) SANOTSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
62	W.P.(C)-6967/2021	TAXI AUTO RICKSHAW DRIVERS SANGHARSH SAMITI (REGD.) V/s THE STATE, GOVT. OF NCT OF DELHI AND ORS.	SUDHIR KUMAR OJHA	
		OTHER DETAILS OF ADVOCATES: TAXI AUTO RICKSHAW DRIVERS SANGHARSH SAMITI (REGD.)(SUDHIR9818607014@GMAIL.COM)(9818607014)(RESPONDENT) SUDHIR OJHA(SUDHIR9818607014@GMAIL.COM)(9818607014)(PETITIONER) SUDHIR KUMAR OJHA(SUDHIR9818607014@GMAIL.COM)(9818607014)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MINISTRY OF TRANSPORT GOVT. OF NCT OF DELHI(ADPLANNINGTRANSPORT@GMAIL.COM)(1123994223)(RESPONDENT) COMMISSIONER, TRANSPORT DEPARTMENT(MINLAWTPT.DELHI@NIC.IN)()(RESPONDENT)		

NOTE:CM APPL.23549/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -12923/2024 LISTED AT ITEM NO.34

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
90	CM APPL. 23709/2025 In W.P.(C)-8345/2024(Disposed off case)	AVYUKTA DAIRY PRODUCT LTD V/s PUNJAB NATIONAL BANK	ARUN KUMAR BATT A	
		OTHER DETAILS OF ADVOCATES: ARUN BHATTA AND INDIRA MARLA AND ABDUL VAHID(ABDUL.VAHID704@GMAIL.COM)(9971936388)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM)()(RESPONDENT) ARUN BATT A(ARUNBATT A@GMAIL.COM)(9997193638)(PETITIONER) ANMOL PANWAR(ANMOLPANWAROFFICE@GMAIL.COM, CS4168@PNB.CO.IN)()(RESPONDENT)		
91	CM APPL. 23667/2025 In W.P.(C)-967/2025	MASTER AARAV KUMAR (MINOR) V/s DIRECTORATE OF EDUCATION & ANR.	SHUBHAM PRAJAPATI, LALLTAKSH JOSHI	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PRAJAPATI(ADVSPRAJAPATI@GMAIL.COM)(9958713178)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LALLTAKSH JOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(RESPONDENT)		
92	CM APPL. 23665/2025 In W.P.(C)-2158/2025	MASTER AARAV GIRI THROUGH GUARDIAN MR. ABHISHEK GIRI V/s ST. COLUMBAS SCHOOL & ANR.	NAMIT SURI, ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES: NAMIT SURI, PURNIMA SINGH , PREETPAL SINGH(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) CBSE(INFO.CBSE@GOV.IN)()(RESPONDENT) ST COLUMBAS, NIYAZI, CBSE(STCOLUMBAS@STCOLUMBAS.EDU.IN, NIYAZI786@GMAIL.COM, SECY-CBSE@NIC.IN)()(RESPONDENT) NAMIT SURI(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) STCCOLUM BAS(STCCOLUMBAS@STCCOLUMBAS.EDU.IN, NIYAZI786@GMAIL.COM)()(RESPONDENT) ATUL KUMAR(ATULKUMAR.ADV@GMAIL.COM)(9818683833)(RESPONDENT)		
93	W.P.(C)-5201/2025 CM APPL. 23651/2025	TAGORE B.ED. COLLEGE V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	GAURAV ARORA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: GAURAV ARORA(ARORA_GAURAV@LIVE.IN)(9953933941)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.(NCTEINDHC@GMAIL.COM, NCTELEGAL@GMAIL.COM)(0)(RESPONDENT)		

94	W.P.(C)-5203/2025 CM APPL. 23730/2025 CM APPL. 23731/2025	JAYALAKSHMI T V/s UNION OF INDIA & ORS.	YOGAMAYA M G	
		OTHER DETAILS OF ADVOCATES: YOGAMAYA, JYOTI P. DEOBRAH & KOMAL SAINI(ADV.YOGAMAYA@GMAIL.COM)(8505956123)(PETITIONER) DHC PROSECUTIONED,UNION OF INDIA, ROC DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIHDC@GMAIL.COM, ROC.DELHI@MEA.GOV.IN)(1123384193)(RESPONDENT) RBI, GKKEDIA, GIREESH(GOVERNOR@RBI.ORG.IN, OC@GKKEDIA.COM, ADVGIREESHLEGAL@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
95	W.P.(C)-2411/2025 CM APPL. 11415/2025 CM APPL. 14571/2025	SANTOSH TRUST & ANR. V/s MEDICAL COUNSELLING COMMITTEE & ORS.	VIKRAM SINGH DALAL, NIKHIL BENIWAL	Listing Remarks: AT 10:30 A.M.
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH DALAL/ PRATHAM CHAWLA(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER) TEENU SHARMA, ADGME, UNION OF INDIA(DRTEENUSHARMA@GMAIL.COM, ADGME@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) VIKRAM SINGH DALAL(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
96	W.P.(C)-4900/2003 CM APPL. 15437/2016 CM APPL. 20178/2019 CM APPL. 28039/2021	NAHARPUR RESIDENTS WELFARE ASSOCIATION V/s THE LT. GOVERNOR OF DELHI & ORS	ABHIJAT, ASHOK BHASIN, PRATYUSH SHARMA, DHANESH RELAN, MONICA SHARMA, ANIL SAPRA, SHIVINDER CHOPRA, PATHAK, MAYURI MEHTA, RAVI KATARIA, R.C.RAY, NISHANT RAVI, CHETAN DUTT, RAJESH, SHOBNA TAKIAR, GEETA MEHROTRA, HARKIRAT SINGH, RAJENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATYUSH SHARMA()(885166665)(PETITIONER) DHANESH RELAN(PARITOSHDHAWAN.DRA@GMAIL.COM)(9910247777)(PETITIONER) ABHIJAT(ABHIJAT.BAL@GMAIL.COM)()(RESPONDENT) HARKIRAT SINGH (LEGAL@HARKIRAT.CO.IN)(9999514188)(PETITIONER) RAJENDRA KUMAR(RAJENDRAADV98@GMAIL.COM)(9811868168)(PETITIONER)		
97	W.P.(C)-865/2012 CM APPL. 14577/2013	SETH HOTELS PRIVATE LTD V/s DDA	R.L.GARG, NITIN SHARMA, ARUN BIRBAL, ATUL BANDHU, CHITVAN SINGHAL	
		OTHER DETAILS OF ADVOCATES: CHITVAN SINGHAL(SCHITVAN@YAHOO.CO.IN)(9920814714)(PETITIONER)		
98	W.P.(C)-1960/2015 CM APPL. 3520/2015	PRATIBHA GOEL V/s DELHI DEVELOPMENT AUTHORITY	HEMANT CHAUDHRI, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.23547/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -4364/2025 LISTED AT ITEM NO.65

NOTE:CM APPL.23567/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2349/2025 LISTED AT ITEM NO.61

23.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
 POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
92	CM APPL. 23662/2025 In W.P.(C)-6326/2021	MRS. GITA MEHTA & ANR. V/s UNION OF INDIA & ORS.	CHANDAN DUTTA, CHANDAN DUTTA, RISHI KUMAR AWSTHI, NINAD DOGRA, ANKUR GOSAIN, RAHUL GOEL, ADITYA MALHOTRA, JEEVESH NAGRATH	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) JEEVESH NAGRATH(OFFICE@NAGRATHLAW.COM)(9810710058)(PETITIONER) CHANDANDUTTA(C.DUTTA@NAGRATHLAW.COM)(9810110858)(PETITIONER) BHUSHAN UMA(BHUSHAN_UMA10@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) RAJESH(RAJESH_PPP@HOTMAIL.COM)(9818099788)(RESPONDENT) KARAN JAISWAL(KARANJAISWAL426@GMAIL.COM)(9811033192)(RESPONDENT) RISHI K. AWASTHI()(9891920235)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(RESPONDENT) ANKUR GOSAIN(ANKU.GOSAIN@GMAIL.COM)(9999401558)(RESPONDENT) RAHUL GOEL(RAHUL.GOEL@ANANTLAW.COM)(9899027144)(RESPONDENT) ADITYA MALHOTRA(ADITYA@MALHOTRAANDMALHOTRA.COM)(9971274278)(RESPONDENT) JEEVESH NAGRATH(J.NAGRATH@NAGRATHLAW.COM)(9810710058)(PETITIONER) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(PETITIONER)		
93	CM APPL. 23670/2025 In W.P.(C)-3850/2025	R K SHARMA V/s ORIENTAL INSURANCE CO. LTD. THROUGH REGIONAL MANAGER RO 1 AND ORS	VIRENDAR PARKASH SHARMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: V.P. SHARMA(VPSHARMA_2008@REDIFFMAIL.COM)(7982480182)(PETITIONER) NCDRC, ORIENTAL INSURANCE(NCDRC@NIC.IN, CMD@ORIENTAL.INSURANCE.CO.IN)()(RESPONDENT) V P SHARMA()(7982480182)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT)		
94	CM APPL. 23713/2025 In W.P.(C)-4643/2025	DINESH MAMGAIN V/s KENT INDUSTRIES	PAYAL BAHL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: DINESH MAIMGAIN/ ABHIJIT MISHRA(ABHI@ABHIMISHRA.IN)(9891578108)(PETITIONER) CHIRAG GUPTA(CHIRAG.GUPTA@KENTBHARAT.COM)()(RESPONDENT) MR. ABHIJIT MISHRA(ABHI@ABHIMISHRA.IN)(9891578108)(PETITIONER)		
95	W.P.(C)-5206/2025 CM APPL. 23736/2025	M/S MUNDESHWARI CONSTRUCTION V/s NBCC INDIA LIMITED AND ORS.	SATYA VEER SINGH	
		OTHER DETAILS OF ADVOCATES: SATYA VEER SINGH(GUPTAASHUTOSH19@GMAIL.COM)(7523922309)(PETITIONER) AMRAPALI, ANILKUMAR, BNCC HEART BEAT(SB.AMRAPALI@GMAIL.COM, ANILKUMAR@NBCCINDIA.COM, NBCCHEARTBEAT2@GMAIL.COM)(0)(RESPONDENT)		

96	W.P.(C)-5208/2025 CM APPL. 23739/2025 CM APPL. 23740/2025	UNIQUE COMMERCIAL ESTATE DEVELOPERS PVT LTD V/s UNION OF INDIA & ORS.	VIPUL MAHESHWARI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: AKHAND PRATAP SINGH CHAUHAN(ADV.APSCHAUHAN@GMAIL.COM)(9555956929)(PETITIONER) AKHAND PRATAP SINGH CHAUHAN(ADV.APSCHAUHAN@GMAIL.COM)(9555956929)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

NOTE:CM APPL.23558/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -4864/2025 LISTED AT ITEM NO.75

NOTE:CM APPL.23546/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1728/2025 LISTED AT ITEM NO.09

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
59	W.P.(CRL)-2920/2022 CRL.M.A. 25577/2022	RAJ KUMAR CHAWLA V/s STATE (NCT OF DELHI) & ANR.	KUMAR PIYUSH PUSHKAR, UDAY GUPTA, SHIVANI LAL	
		OTHER DETAILS OF ADVOCATES: KUMAR PIYUSH PUSHKAR(PIYUSHAKARKPP@GMAIL.COM)(8527664508)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-381/2022) W.P.(CRL) 2915/2022 FILED BY VIGYAN VIKRAM SHAH (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(HAUZ KHAS-381/2022)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcTHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	CONT.CAS(C)-610/2025 CM APPL. 23666/2025	SALEEM V/s MUNICIPAL CORPORATION OF DELHI & ORS.	UZMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: UZMA (UZ746681@GMAIL.COM)(9318342967)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
84	CONT.CAS(C)-611/2025 CM APPL. 23669/2025	MUKESH KUMAR V/s RAJESH YADAV AND ORS	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR (KUMARRAJESHADV@YAHOO.COM)(9810195013)(PETITIONER) RISHAB (RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT) RAJESH (RAJESH.KUM.YADAV@RELIANCEADA.COM)(0)(RESPONDENT) R()(9312656289)(RESPONDENT) R()(8384008407)(RESPONDENT)		
85	CONT.CAS(C)-612/2025 CM APPL. 23680/2025	SUNIL SHARMA V/s INDU SHARMA	MEENU DUGGAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		
86	CONT.CAS(C)-613/2025 CM APPL. 23744/2025	MR. RAVIKASH PATEL V/s MR. SHANKAR PANDIT & ANR.	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
87	CONT.CAS(C)-614/2025	DR. NEERA VYAS V/s DR. VAIDYA RAJESH KOTECHEA & ANR.	YOGESH KUMAR MAHUR	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MAHUR(YOGESH67MAHUR@GMAIL.COM)(0)(PETITIONER) ONKARESHWAR(KUMARONKARESHWAR@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
88	CONT.CAS(C)-615/2025	SANTOSH KUMAR GUPTA PROPRIETOR MAHAN POLYMERS V/s MS CHANCHAL YADAV COMMISSIONER DELHI GOODS AND SERVICES TAX & ANR.	ASHOK KUMAR BABBAR	

		OTHER DETAILS OF ADVOCATES: A K BABAR(AKBABBAR@GMAIL.COM)(9811115749)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
89	CONT.CAS(C)-616/2025 CM APPL. 23717/2025 CM APPL. 23718/2025	KRISHNA CHOUDHARY V/s SWATI MAURYA	RAJEEV BANSAL	
	2200.02 0.00 CPC	OTHER DETAILS OF ADVOCATES: ACQUITY LAW(ACQUITYLAWASSOCIATES@GMAIL.COM)(8377998979)(PETITIONER) SWATI (SWATIMAURYA0622@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.23548/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -8874/2018 LISTED AT ITEM NO.66

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: CRL.M.A.12115/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-5627/2023 LISTED AT ITEM NO.53

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
75	CM(M)-726/2025 CM APPL. 23688/2025 CM APPL. 23689/2025	JYOTI BEHL V/s KARAN JAIN & ANR.	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SK (SK@PSAASSOCIATES.IN)(9958378565)(PETITIONER) R()(9871357558)(RESPONDENT) R()(9311202634)(RESPONDENT)		
76	CM(M)-727/2025 CM APPL. 23690/2025 CM APPL. 23691/2025	MR GAURAV MAHAJAN V/s MRS PARUL MAHAJAN	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: VANDITA NAIN(OFFICEOFANAND@GMAIL.COM)(9650119034)(PETITIONER) PARUL (PARULHGMAHAJAN@GMAIL.COM)(0)(RESPONDENT)		
77	CM(M)-728/2025 CM APPL. 23692/2025	DEEPAK GUPTA V/s PRIYANKA GUPTA	MANAN SONI	
		OTHER DETAILS OF ADVOCATES: YASHVIR SETHI(KGA.ADVOCATE@GMAIL.COM)(9810119279)(PETITIONER) GURMEET(GURMEETKAPUR@GMAIL.COM)(0)(RESPONDENT)		

78	CM(M)-729/2025 CM APPL. 23696/2025 CM APPL. 23697/2025 CM APPL. 23698/2025 CM APPL. 23699/2025 CM APPL. 23700/2025	M/S JAIN COOPERATIVE BANK LTD. V/s KUSUM LATA SHARMA	ABHINAV SHARMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KUSUM(KUSUM.VATS18@GMAIL.COM)(0)(RESPONDENT)		
79	CM(M)-730/2025 CM APPL. 23729/2025	SHIV KUMAR V/s SUBHASH	NAGENDER KUMAR VASHISHT	
		OTHER DETAILS OF ADVOCATES: ATUL VARMA (VASHISHTNAGENDER@GMAIL.COM)(9810197114)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
80	C.R.P.-115/2025 CM APPL. 22550/2025 CM APPL. 22551/2025	JITENDRA SHARMA V/s GEETIKA SHARMA	PRASHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR(PRASHANTDSNLU@GMAIL.COM)(7903756567)(PETITIONER) GEETIKA(GEETIKASHARMA141@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
81	RC.REV.-3/2025 CM APPL. 630/2025 CM APPL. 23197/2025 WITH RC.REV. 6/2025 RC.REV. 8/2025 RC.REV. 9/2025	SUKH DAYAL NARULA V/s KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT) SANDEEP KHURANA & SHIVEN KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM, SHIVENKHURANA@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
82	RC.REV.-6/2025 CM APPL. 650/2025 CM APPL. 23198/2025	RAVINDER PAL SINGH SINCE DECD THR LR V/s KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT) SANDEEP KHURANA & SHIVEN KHURANA(ASSOCIATESDCHAMBERS@GMAIL.COM\)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
83	RC.REV.-8/2025 CM APPL. 748/2025 CM APPL. 23190/2025	SUKH DAYAL NARULA V/s M/S KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT) SANDEEP KHURANA & SHIVEN KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM, SHIVENKHURANA@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
84	RC.REV.-9/2025 CM APPL. 752/2025 CM APPL. 23193/2025	KIM HUGH V/s KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT) SANDEEP(ASSOCIATEDCHAMBERS@GMAIL.COM, SHIVENKHURANA@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		

23.04.2025

SUPPLEMENTARY CAUSE LIST

AFTER NOTICE MISC. MATTERS				
85	CM(M)-1797/2023 CM APPL. 56818/2023	HITENDER SHOKEEN V/s RAJAN KUMAR SHOKEEN & ORS.	BHUVNESHWAR TYAGI, PUSHKAR SOOD	
		OTHER DETAILS OF ADVOCATES: BHUVNESHWAR TYAGI & VINAYAK KAMRA(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(PETITIONER) VATS(VATSMV@GMAIL.COM)()(RESPONDENT) DHARMENDRA (DHARMENDRAKUMARMISHRA2015@GMAIL.COM)()(RESPONDENT) ARVIND(ADVOCATE.ARVINDBHATT@GMAIL.COM)()(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		

NOTE:CM APPL.23593/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-478/2022 LISTED AT ITEM NO.21

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE:CM APPL.23477/2025 SHALL BE TAKEN UP ALONGWITH RFA-742/2018 LISTED AT ITEM NO.19

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
61	BAIL APPLN.-3969/2024 WITH BAIL APPLN. 138/2025	ARJUN SARKAR V/s STATE OF N.C.T. OF DELHI	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES: FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PALAM VILLAGE-377/2024) BAIL APPLN. 138/2025 FILED BY PRADIP BARMAN (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(PALAM VILLAGE-377/2024)
FRESH MATTERS & APPLICATIONS				
62	BAIL APPLN.-1556/2025 CRL.M.A. 12199/2025 CRL.M.A. 12200/2025	LOVEE NARULA V/s DIRECTORATE OF ENFORCEMENT	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: NEHA SINGH(LEXTRIDEVAM@GMAIL.COM)(9315214660)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (DISPOSED ON : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-05-14) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-05-06) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-05-06) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-28) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-22) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR

			3/2024)	
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
63	W.P.(CRL)-2937/2023 CRL.M.A. 27329/2023	RELIGARE FINVEST LIMITED V/s STATE OF NCT DELHI	SANDEEP DEVASHISH DAS, ANSHUL MALIK	
		OTHER DETAILS OF ADVOCATES: SANDEEP DEVASHISH DAS (SANDEEP.DAS@PRISMLAW.IN)(9717798958)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHUL MALIK(MALIKANSHUL5@GMAIL.COM)(9896618584)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-07-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-07-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023- 09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-05-16) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-05-16) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-05-21) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-05-26) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-05-14) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-05-22) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-14) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-05-22) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-05-21) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-05-26) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-05-21) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 208/2021)

NOTE: CRL.M.BAIL 880/2025, CRL.M.A.-12118/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. -2792/2024 LISTED AT ITEM NO.03

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23.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
87	W.P.(CRL)-1166/2025	JATINDER SINGH V/s STATE NCT OF DELHI AND ANR	DEVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: SATVINDER SINGH(SATVINDERSINGH_ADVOCATE@YAHOO.IN)(9810004434)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-110/2025)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
88	CRL.M.C.-8801/2024 CRL.M.A. 33662/2024	SALMAN & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	JUJHAR SINGH	
		OTHER DETAILS OF ADVOCATES: JUJHAR SINGH (JUJHARSINGHADVOCATE@GMAIL.COM)(9711968186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-303/2022)

NOTE: CRL.M.A.12082/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-1841/2024 LISTED AT ITEM NO.32

HIGH COURT OF DELHI
22.04.2025

REGISTRAR (LISTING)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE COMPANY MATTERS				
15	CO.PET.-1128/2016 CO.APPL. 4491/2016 CO.APPL. 1918/2017	HECTOR ENTERPRISES PVT. LTD. V/s PL ENGINEERING LIMITED & ORS.	GAURAV YADAVA, GAURAV YADAVA, MRINAL BHARTI, KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: MRINAL BHARTI(BHARTIMRINAL@HOTMAIL.COM)(8527099904)(PETITIONER) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT)		

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
87	O.M.P.(I) (COMM.)-62/2024 I.A. 4288/2024 I.A. 10075/2025	M/S V AND L DIAGNOSTICS CENTRE LLP V/s M/S CLIX CAPITAL SERVICES PVT LTD	RAVI SHANKAR GARG, NAMAN SINGH BAGGA	
88	O.M.P.(I) (COMM.)-406/2024 I.A. 46444/2024	CLIX CAPITAL SERVICES PVT. LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	RAVI SHANKAR GARG	

23.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

89	O.M.P.(I) (COMM.)- 407/2024 I.A. 46446/2024	CLIX CAPITAL SERVICES PVT LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	RAVI SHANKAR GARG	
90	O.M.P. (T) (COMM.)- 137/2024	LATE GAJINDER PAL SINGH RANA (SINCE DECEASED) THROUGH SHRI S.P.S. RANA V/s LATE SMT. VEENU NANGIA (SINCE DECEASED) THROUGH SHRI NIRANJAN KUMAR NANGIA. & ORS.	RIKKY GUPTA	
91	O.M.P. (COMM)- 204/2023 I.A. 10700/2023	RAGHVENDRA SINGHANIA & ORS. V/s BAJAJ FINANCE LIMITED & ORS.	DEBESH PANDA, TEJAS KARIA, NIKHIL PALLI	AT 2.30 P.M
92	O.M.P. (COMM)- 381/2023 I.A. 18128/2023	PAHARPUR COOLING TOWERS LTD V/s NTPC-BHEL POWER PROJECTS PVT LTD & ORS.	RAJREETA GHOSH, RITURAJ BISWAS, ANISH GUPTA, SAMRAT SENGUPTA	AT 2.30 P.M

23.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 41

HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

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Meeting No: 916 436 579

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
71	ARB.P.-127/2024	M/S ASHA ENTERPRISES PVT LTD THROUGH SHRI VARINDER KUMAR SHARMA DIRECTOR V/s HINDUSTAN PREFAB LTD & ANR.	SANJAY BANSAL	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
72	O.M.P.(I) (COMM.)-78/2025 I.A. 6098/2025 I.A. 6099/2025 I.A. 7017/2025 I.A. 8914/2025	BLACK GOLD RESOURCES PRIVATE, LIMITADA V/s INTERNATIONAL COAL VENTURES PVT. LTD. & ANR.	MAYANK JAIN	AT 3.30 P.M

23.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 47

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

CLICK HERE TO JOIN VC:-

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
65	ARB.P.-639/2025 I.A. 9721/2025	SH.SUNDER LAL GUPTA V/s M/S SAHYOG HOSPITALITY THROUGH ITS PARTNERS & ORS.	MANOJ CHOUHAN	

Concluded
BY ORDER
REGISTRAR ORIGINAL

23.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
58	CM APPL. 23675/2025 In CEAC-3/2025	M/S. NMDC LIMITED V/s COMMISSIONER OF C G S T RAIPUR	NISHANT YADAV, MONICA BENJAMIN	
		OTHER DETAILS OF ADVOCATES: AASTHA MEHTA(AASTHAMEHTA111@GMAIL.COM)(9714077446)(PETITIONER) AASTHA MEHTA(AASTHAMEHTA111@GMAIL.COM)(0)(PETITIONER) COMMISSIONER OF CGST RAIPUR(COMMR-CEXRAIPUR@NIC.IN, CESTAT08@GMAIL.COM)(0)(RESPONDENT) RAIPUR(COMMR-CEXRAIPUR@NIC.IN)(0)(RESPONDENT) NARENDRA(NARENDRASISODIA63@GMAIL.COM)(0)(PETITIONER) MONICA BENJAMIN(CHAMBERSOFMB@GMAIL.COM)(9958631796)(RESPONDENT) AASTHA(AASTHAMEHTA111@GMAIL.COM)(0)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
59	RFA-330/2025(Disposed off case)	BIPIN PAUL V/s DILPREET SINGH LAMBA	DHIRAJ SACHDEVA	
		OTHER DETAILS OF ADVOCATES: DHIRAJ SACHDEVA(SACHDEVA.DHIRAJ@GMAIL.COM)(9818114050)(PETITIONER) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(0)(RESPONDENT)		
